



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,27th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 2**

**[THIS BENCH WILL SIT AT 10:30 A.M.]**

**THE DIVISION BENCH-II AND THE SINGLE  
BENCH OF HONOURABLE MR.JUSTICE A.M.B.  
BARUA WILL SIT AFTER RISING OF THIS  
BENCH.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

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<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

1	Review.Pet./96/2020 WP(C)/172/2020 (D/O)	UNION OF INDIA AND ANR. <b>Versus</b> SANJAY SARKAR	MR. S C KEYAL MR. A K DUTTA (C.G.C.)	
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LEAVE NOTE OF ADVOCATES FOR 27/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D K MISHRA	23-09-2021	To	01-10-2021
5)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
MR. JUSTICE N.K. SINGH AND HONOURABLE MR.  
JUSTICE A.M.B. BARUA.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/1187/2019 B/O	JIBAN CHANDRA DEY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S S S RAHMAN MR. S B RAHMAN MR S A BARBHUIYA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	PIL/61/2021	SHANKAR MANDIR PRATIBEKHI SAMAJ AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR G JALAN MR H P GUWALA MR. H P NEOG	SC, PWD ROAD SC, PWD ROAD SC, PWD ROAD GA, ASSAM SC, WPT AND BC
3	WP(C)/4948/2021	MUSSTT TOMIJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/4951/2021	NIKHIL DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MS B B AHMED MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/4953/2021	AKASH ALI @ AKKAS ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. M AHMED MD A ALI J U AHMED M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/4957/2021	MANOWARA KHATUN @ MANOWARA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA MS M DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/4986/2021	NIGAM BISWAS AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

**DETENTION**

8	WP(C)/46/2018 WITH LCR	ASIYA KHATUN @ ACHIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MRS. P BARMAN (BORKAKOTI) MR M SARMA MR. R PHUKAN	GA, ASSAM SC, NRC MR D BARUAH ASSTT.S.G.I. MRS A VERMA SC, ECI
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**ADMISSION**

9	WP(C)/151/2019 FIXED, WITH LCR	JONMONI BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A SATTAR MR H K BARUAH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WA/361/2019 FIXED	SRI NITYANANDA SARKAR AND 69 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. H K DAS MR. U PATHAK MR. D J DAS	SC, EDU SC, FINANCE
11	WA/189/2021 FIXED, CAVT. NO./658/2020	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. T J MAHANTA MR. R ALI MR. H A AHMED MS. M KHATUN	SC, PNRD GA, ASSAM MR J H SAIKIA FOR CAVEATOR

**ORDERS**

12	PIL/27/2013 FIXED	X X X <b>Versus</b> IN RE - THE STATE OF ASSAM and 125 ORS	MR.S S DEY SC, G.H.C	MR.N DUTTA MR. S C KEYAL MS. R HUSSAIN GA, ASSAM MS. M MALLIK MR.P SUNDI MR. V RAJKHOWA MS Z ANJUM MR. S A HUSSAIN MR D J HALOI MS J SAIKIA MR. S BARTHAKUR MR.R SINGHA ASSTT.S.G.I.
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**WITH**

I.A.(Civil)/1934/2019  
in PIL/27/2013

SANKAR DAS AND ANR  
**Versus**  
THE STATE OF ASSAM AND 184 ORS

MR. S BORTHAKUR  
MR. D GOGOI

SC, GHC  
SC, FOREST

**WITH**

I.A.(Civil)/2701/2019  
in PIL/27/2013

SANKAR DAS AND ANR  
**Versus**  
THE STATE OF ASSAM AND 185 ORS

MR. D GOGOI

GA, ASSAM  
SC, FOREST

**WITH**

13 WP(C)/415/2018

LALIT GOGOI  
**Versus**  
THE STATE OF ASSAM

MR D V THOMAS  
MR. S DUTTA  
MR. K N CHOUDHURY  
MR K J BARUAH  
MR N BORWANKAR  
MR V S KUSHWAHA  
MS. R DEKA  
MR. M MAHANTA  
MR P SARMA

GA, ASSAM  
ASSTT.S.G.I.

14 PIL/40/2021  
FIXED

PRADIP BARUAH  
**Versus**  
UNION OF INDIA AND 9 ORS

MR. P N CHOUDHURY  
MRS. H SARMAH  
MR. D KONWAR

GA, ASSAM  
ASSTT.S.G.I.  
SC, FOREST  
SC, PCB  
SR. SC, APGCL  
SC, GMC

**WITH**

I.A.(Civil)/1169/2021  
in PIL/40/2021

PRADIP BARUAH  
**Versus**  
UNION OF INDIA AND 9 ORS.

MR. P N CHOUDHURY  
MRS. H SARMAH

GA, ASSAM  
ASSTT.S.G.I.  
SC, GMC  
SR. SC, APGCL  
SC, PCB  
SC, FOREST

	<b>WITH</b> I.A.(Civil)/1510/2021 in PIL/40/2021	SRI DHIRAJ DAS AND ANR. <b>Versus</b> UNION OF INDIA AND 10 ORS.	MR. V RAJKHOWA	GA, ASSAM ASSTT.S.G.I. SC, GMC SR. SC, APGCL SC, PCB SC, FOREST
15	<b>WITH</b> PIL(Suo Moto)/3/2017	X X X X <b>Versus</b> IN RE- STATE OF ASSAM and 10 ORS.	MR.S S DEY SC, GHC	MR K P PATHAK MR. R K D CHOUDHURY GA, ASSAM GA, ASSAM MR. T C CHUTIA (R-1 TO 4) FOREST DEPTT. MR H K DAS MR. D SAIKIA MS. M BHATTACHARYYA (R-5 to 8) SC, GHC SC, GMC SC, FOREST SC, REVENUE SC, WATER RESOURCE
16	WA/140/2021 FIXED	JOYSHREE DEV <b>Versus</b> SWADESH RANJAN PAUL AND JAHAR PAUL AND 5 ORS.	MR. D DAS SR. ADV MR J I BARBHUIYA MR. L MOHAN MR. H I CHOUDHURY	
<b>HEARING</b>				
17	WP(C)/4368/2014 FIXED, WITH ENQUIRY FILE	KONTO WARISA and ANR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR.D C K HAZARIKA MS.I DEKA MS.P DEVI	MR. S C KEYAL (ASSTT.S.G.I.) GA, ASSAM MS. B SARMA SC, HEALTH ASSTT.S.G.I.
18	WP(C)/2953/2017 FIXED, WITH LCR 1 FILE	SAHED ALI SK @ SAHID ALI SK <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/8211/2017 FIXED, WITH LCR 1 FILE	JURAN ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.J AHMED MR.A B SIDDIQUE MS.S R SAIKIA MS.M AHMED	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/139/2019 FIXED, WITH LCR	ABUL KALAM <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. J SARMAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
21	WA/168/2019 FIXED	SHRI RAJAT CH. KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, CO OP SC, FINANCE DEPTT.
22	WP(C)/5026/2019 B/O , WITH O/N, LCR	MATLIB ALI @ MATLEBUDDIN @ MATLEB <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S H RAHMAN MR J ABEDIN MR. D A KAIYUM MR. D A KAIYUM MR E HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 27/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D K MISHRA	23-09-2021	To	01-10-2021
5)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



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**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-II.]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Arb.P./17/2019 FIXED	M/S. DIPAYAN PAUL AND CHANCHAL PAUL JV <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S S DEY MR. M NATH MR. D J KAPIL MR. A BHATTACHARJEE	GA, ASSAM MR B CHOUDHURY
2	Arb.P./18/2019 FIXED	M/S. BHARTIA INFRA PROJECTS LTD. <b>Versus</b> UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MS G SARMAH SC, NF RLY
<b>WITH</b>				
3	Arb.P./41/2020	M/S BHARTIA INFRA PROJECTS LTD. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MRS. S ROY	MR. B SARMA SC, NF RLY
4	Arb.P./3/2020 FIXED	M/S. RAITANI ENGINEERING WORKS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MS. M JAIN	MR G GOSWAMI SC, NF RLY
<b>ORDERS</b>				
5	Review.Pet./123/2020 FIXED, WP(C)/207/2020 (D/O)	PRINCIPAL AND SECRETARY, CHANDRA KAMAL BEZBARUAH COLLEGE, TEOK <b>Versus</b> LIAQUAT AHMED AND 3 ORS.	MR A C BORBORA MR. M SMITH MS. N DEY MR. N B GOHAIN	SC, HIGHER EDU GA, ASSAM MR. R BORPUJARI (R-1) MRS DIPANJALI BORPUJARI (R-1)

LEAVE NOTE OF ADVOCATES FOR 27/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D K MISHRA	23-09-2021	To	01-10-2021
5)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-IV AND I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	Cont.Cas(C)/325/2021 WITH WP(C) 1688/2020 (D/O) FIXED	JAMIR UDDIN MONDAL AND ANR <b>Versus</b> JISHNU BARUA, IAS AND 7 ORS	MR. M U MONDAL MD. I H KHAN	
2	WITH WP(C)/3691/2021	INTAZ ALI SHEIKH AND 67 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MR. M HUSSAIN MD. I H KHAN	GA, ASSAM SC, REVENUE
3	Cont.Cas(C)/349/2021	SUKUMAR CHANDRA HALDAR <b>Versus</b> SMTI. ANURADHA SOME	MR B D DAS MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	
4	Cont.Cas(C)/351/2021	MANOWARA BEGUM <b>Versus</b> M S MANIVANNAN, IAS AND ANR.	MR. W RAHMAN MS. S RASUL	
5	Cont.Cas(C)/353/2021	JYOTISH CHOUDHURY <b>Versus</b> ANUJ BORGHAIN AND ANR.	MR. M K CHOUDHURY MR P BHARDWAJ	
6	Cont.Cas(C)/356/2021	DURGA KRISHNA STORE PVT LIMITED <b>Versus</b> ISHAN SHARMA AND ANR	MR. R HUSSAIN	
7	Cont.Cas(C)/357/2021	SMTI. THANDEBALA MEDHI AND 4 ORS <b>Versus</b> M S MANIVANNAN, IAS AND ANR.	MR I HAQUE	
8	WP(C)/4329/2021 FIXED	MD. HATEM ALI AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. A D CHOUDHURY L SANGTAM MR H KALITA	SC, PNRD SC, REVENUE
9	WP(C)/4368/2021 FIXED	ENNUS ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
10	WITH WP(C)/4362/2021	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.

11	WP(C)/4437/2021 FIXED	BABUL CH KONWAR AND ANR <b>Versus</b> THE TIWA AUTONOMOUS COUNCIL AND ANR	MS. P BORAH MR. D CHUTIA	SC, TIWA AUTONOMOUS COUNCIL
12	WP(C)/4737/2021 FIXED	NITYA NANDA NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA	GA, ASSAM MR. A BORO
13	WP(C)/4963/2021	BIKRAMJIT DEY <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. S C BISWAS L CHOUDHURY MS. R DEVI	SC, APDCL
14	WP(C)/4974/2021	ABDUL HASHEM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI	GA, ASSAM SC, REVENUE
15	WP(C)/4979/2021	PRAKRITISH PAUL <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MR. M A ISLAM MR J I MONDAL MS L DAS	SC, BTC
16	WP(C)/4998/2021	MOFIZUL HAQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. A ROY	GA, ASSAM SC, FOREST
17	WP(C)/5001/2021	SMT. ELIZABETH DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
18	WP(C)/5002/2021	THE BOARD OF DIRECTORS BIKRAMPUR COOPERATIVE SOCIETY LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP
19	WP(C)/5003/2021	M/S SAURAV TIMBER AND HARDWARE STORE AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR K BHUYAN	ASSTT.S.G.I.
20	WP(C)/5009/2021	KASHYAP CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, FINANCE SC, IRRIGATION
21	WP(C)/5011/2021	ANIL TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, FINANCE SC, IRRIGATION
22	WP(C)/5017/2021	JYOTI FORGE AND FABRICATION PVT LTD <b>Versus</b> THE ASSAM POLICE HOUSING CORPORATION LIMITED AND 2 ORS	MR. M BISWAS MS M DAS	GA, ASSAM
23	WP(C)/5022/2021	RASHMI PATGIRI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	SC, FOREST
24	WP(C)/5024/2021	DIGANTA BURAGOHAI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD
25	WP(C)/5027/2021	NIRALA LAHARI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM SC, FINANCE SC, REVENUE
26	WP(C)/5029/2021	M/S TRIDEEP CHANGMAI <b>Versus</b> MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL (SAMADHAAN) AND ANR	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	
27	WP(C)/5030/2021	SATENDRA BARO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM SC, FINANCE SC, REVENUE
28	WP(C)/5031/2021	MUTALEP ALI <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. I CHOUDHURY MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	SC, PNRD GA, ASSAM



29	WP(C)/5032/2021	MD. ANSER ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR. H A AHMED MR A S SK	SC, PNDR
30	WP(C)/5033/2021	MD. ABDUL SALAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B KAUSHIK MR. P BORAH MS P CHOUDHURY MR S SARMAH	GA, ASSAM SC, REVENUE
<b><u>ADMISSION</u></b>				
31	WP(C)/1425/2019 FIXED	KAPIL DEV PRASAD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR A DUTTA	GA, ASSAM MR. P N GOSWAMI MR. I KALITA SC, REVENUE
32	<b>WITH</b> WP(C)/1411/2019	SURESH PRASAD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR A DUTTA	GA, ASSAM MR. P N GOSWAMI (R-4) MR. K PATHAK(R-4) MR. I KALITA(R-4) MR. R R Gogoi(R-4) SC, REVENUE
33	WP(C)/3591/2020 FIXED	ROMJAN ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G SAROWAR MR. D A KAIYUM	SC, PNDR GA, ASSAM
34	WP(C)/4389/2020 FIXED	GAUTAM LAHKAR AND 2 ORS <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 8 ORS	MR. S BORA MR. D P MANDAL MS J RAJKUMARI	MR G N SAHEWALLA (R7) MD ASLAM MR D SENAPATI (R7) MR. MANAS J MISRA MR. A CHETIA (R7) MS. S. TODI (R7) MR H K SARMA (R7) SC, G M D A SC, GMC
35	WP(C)/3033/2021 FIXED	ASSAM AIR PRODUCTS PVT. LTD <b>Versus</b> OIL INDIA LTD. AND 6 ORS	MR K P PATHAK MR. I KALITA MR. K P PATHAK	MR S N SARMA SENIOR ADVOCATE MR B D DAS (R-7) MR H K SARMA (R-7) MR H GUPTA (R-4 to 6) MR. M HUSSAIN MR. K KALITA MS. S GHOSH MR. D THAOSEN (R-7) MS. C BASUMATARY SC, O I L
36	WP(C)/3737/2021 FIXED	MCLEOD RUSSEL (INDIA) LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B D DEKA MS. N UPADHYAY MR. A I Ali MR A BHUYAN	SR. GA, ASSAM MR. R BARPUJARI (SC, REVENUE )
37	WP(C)/4044/2021 FIXED	B K CONSTRUCTION <b>Versus</b> MANAGING DIRECTOR, NHM AND 2 ORS	MR. DITUL DAS MR A K SHARMA MS. M LAHKAR	MR P NAYAK (r-3) MR A CHALIHA (r-3) MS RUKMINI BARUA (r-3) MS PADMINI BARUA (r-3)
<b><u>ORDERS</u></b>				
38	Review.Pet./33/2018 WITH WP(C) 7109/2017 (D/O) WITH WP(C) 7132/2017 (D/O) WITH WP(C) 7227/2017 (D/O) WITH WP(C) 7068/2017 (D/O) WITH WP(C) 7289/2017 (D/O) WITH WP(C) 6843/2017 (D/O) WITH WP(C) 7263/2017 (D/O) WITH WP(C) 6914/2017 (D/O)	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS <b>Versus</b> ALL ASSAM MIDDLE GRADUATE ASSTT TEACHER KALYAN SAMITEE AND 5 ORS	MR. D SAIKIA MR. B GOGOI MR. P NAYAK	SC, ELEM. EDU MR. U K NAIR MR. A K DUTTA MR H DAS MR. B PURKAYASTHA MR. J ABBAS MR. S BORTHAKUR
39	WP(C)/254/2021 CAVT. NO.00532/021, FIXED	M/S UPCEM ENGINEERING AND CONSULTANCY PVT. LTD. <b>Versus</b> BRAHMAPUTRA CRACKER AND POLYMER LTD. AND 5 ORS.	MR. M K CHOUDHURY MR S KHOUND MR. M SARMA MS. N BORAH	MR D K BHATTACHARYYA MR. N DEKA FOR CAVEATOR

40	I.A.(Civil)/1007/2021 FIXED in WP(C)/614/2021	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION(ECO- CAMP)	MR. P K TIWARI MR. A R GOGOI	MR. K N CHOUDHURY MR. D M NATH
	<b>WITH</b> WP(C)/614/2021	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION(ECO CAMP) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. D M NATH	MR. P K TIWARI (R-4) GA, ASSAM MR. A R GOGOI (R-4) SC, FOREST
41	<b>WITH</b> WP(C)/3745/2021	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO- CAMP) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR A D CHOUDHURY MR G RAHUL MR. D M NATH MR. D CHOUDHURY	MR. P K TIWARI GA, ASSAM MR. A R GOGOI
42	I.A.(Civil)/1534/2021 B/O in WP(C)/3323/2021 <b>WITH</b> WP(C)/3323/2021	M/S MAA CC BLOCK INDUSTRY AND ANR. <b>Versus</b> AXIS BANK LIMITED AND 2 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI	
		M/S MAA CC BLOCK INDUSTRY AND ANR. <b>Versus</b> AXIS BANK LIMITED AND ANR.	MR. M K CHOUDHURY MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI	
<b><u>STAY MATTERS</u></b>				
43	WP(C)/4746/2015	DEEPAK BARUAH <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and ANR	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MRA K RAI MR.R P N SINGH	SC, G M D A MRM HAZARIKA
44	WP(C)/5228/2015	SRI SRI HAYAGRIBA MADHAV TEMPLE and ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.P K GOSWAMI MS.B CHOUDHURY MR.A CHOWDHURY MR.D CHOWDHURY	GA, ASSAM(R1-4)
45	WP(C)/1543/2017	SALEH SIDDIK AHMED <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.A GOYAL MR.A CHOUDHURY MR.J P MORE	MR.S SAHARIA SC, AGRI. DEPARTMENT
46	WP(C)/214/2018	MANOJ PRASAD <b>Versus</b> THE GENERAL MANAGER	MR. U K GOSWAMI MR. M S SHARMA	MR. B SARMA SC, NF RLY
47	<b>WITH</b> WP(C)/216/2018	DEO NATH MISHRA <b>Versus</b> THE GENERAL MANAGER, NF RLY	MR. U K GOSWAMI MR. U K NAIR MR. M S SHARMA	MR. B SARMA SC, N F RLY
48	<b>WITH</b> WP(C)/218/2018	RAM NIWAS MISHRA <b>Versus</b> THE GENERAL MANAGER, NF RLY	MR. U K GOSWAMI MR. U K NAIR MR. M S SHARMA	B SARMA SC, RAILWAY
49	<b>WITH</b> WP(C)/551/2018	SMT. SIBANI RAHA ROY <b>Versus</b> THE GENERAL MANAGER AND 2 ORS	MR. N ALAM MR. S U AHMED MR A HAWARI MR K JAIN	B SHARMA, SC, NF RLY
50	WP(C)/4963/2020 CAVT. NO.06942/020, FIXED, CAVT. NO./694/2020 <b>WITH</b> I.A.(Civil)/79/2021 in WP(C)/4963/2020 <b>WITH</b> I.A.(Civil)/248/2021 in WP(C)/4963/2020	RUBUL BORAH AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR S S DEY MR. D J KAPIL	GA, ASSAM SC, APDCL MR. R S MISHRA FOR CAVEATOR
		RUBUL BORAH AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR. D J KAPIL	GA, ASSAM SC, APDCL FOR CAVEATOR
		M/S MRINAL DOWRAH AND ANR. <b>Versus</b> RUBUL BORAH AND 15 ORS.	MR. R S MISHRA	MR B D DAS MR. D J KAPIL

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LEAVE NOTE OF ADVOCATES FOR 27/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D K MISHRA	23-09-2021	To	01-10-2021
5)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

### [ For Monday,27th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 5

[SPECIAL DIVISION BENCH

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Mat.App./10/2021	BOBISMITA DUTTA (BORA) <b>Versus</b> AMRIT BORA	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
2	Crl.A./148/2021	GOSA BORO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B NATH	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/359/2021 <b>in</b> Crl.A./148/2021	GOSA BORO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B NATH	PP, ASSAM
3	Crl.A./150/2021	BITUL MOHAN @ SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. M B BORGOHAIN MR. B KHAKHLARY	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/366/2021 <b>in</b> Crl.A./150/2021	BITUL MOHAN @ SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B KHAKHLARY MS. M B BORGOHAIN	PP, ASSAM
<b>ORDERS</b>				
4	Mat.App./32/2016	SRI AMU SAIKIA <b>Versus</b> SMTI DEBASHREE JYOTI	MR.M GOSWAMI MR. A CHAMUAH MS M DAS MR.P P BORTHAKUR MR.C P SHARMA MR.K OJHA	MR. P SAIKIA
5	Crl.A./51/2018 WITH OFFICE NOTE, LCR 5 FILES, P.B.-3	RAJU KUMAR DEKA@ RAJU KUMAR BORA <b>Versus</b> STATEOF ASSAM	MS A GOSWAMI MR. S C KEYAL MS P BARUAH MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
6	CRL.A(J)/81/2019 WITH OFFICE NOTE, LCR 5 FILES	PUNA BAKTI <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
7	I.A.(Crl.)/642/2019 WITH LCR 4 FILES, P.B.-2 NOS. <b>in</b> Crl.A./298/2019	MD. SABIR AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM

	<b>WITH</b> Crl.A./298/2019	MD. SABIR AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
8	I.A.(Crl.)/908/2019 WITH LCR 5 FILES <b>in</b> Crl.A./413/2019	SHRI RUPANTAR MORAN <b>Versus</b> STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
	<b>WITH</b> Crl.A./413/2019	SHRI RUPANTAR MORAN AND ANR <b>Versus</b> STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
9	Crl.A./208/2020 WITH OFFICE NOTE, LCR 7 FILES	ANOWAR MANDAL <b>Versus</b> SIRAJUL HOQUE AND 8 ORS	MR. A CHOUDHURY MR. R ALI MR. P K DAS MR. N MAHAJAN	MR. I A CHOUDHURY PP, ASSAM
10	Crl.A./38/2021 WITH OFFICE NOTE, LCR 3 FILES, P.B.-3	MD. RAFIQ BEPARI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S RAHMAN MR T KALITA MR S M ABDULLAH P MR R ISLAM	MS G BORA(R-2) PP, ASSAM
11	I.A.(Crl.)/85/2021 WITH OFFICE NOTE, LCR 5 FILES <b>in</b> Crl.A./46/2021	MD. HAFIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
	<b>WITH</b> Crl.A./46/2021	MD. HAFIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
<b>HEARING</b>				
12	Mat.App./49/2017 WITH LCR	SRI RANJAN BARUAH <b>Versus</b> SMTI SHRAVANI KHOUND BARUAH	MR.A SATTAR MR. A CHAMUAH MR.P P BORTHAKUR MS.P BORTHAKUR MR.H K BORA	MR. D GOGOI MR. J ABBAS MR. S BORTHAKUR
13	<b>WITH</b> CRP/38/2016	RANJAN BARUAH <b>Versus</b> SMTI. SHRAVANI KHAUND BORUAH	MR. Y S MANNAN MS. S GOHAIN MS. R AKHTAR	MR. N N B CHOUDHURY MR. P HAZARIKA MR D P SAHU
	<b>WITH</b> I.A.(Civil)/226/2016 <b>in</b> CRP/38/2016	SMTI. SHRAVANI KHAUND BARUAH <b>Versus</b> RANJAN BARUAH	MR.N N B CHOUDHURY MRD P SAHU	MR.Y S MANNAN MS.R AKHTAR MS.S GOHAIN

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LEAVE NOTE OF ADVOCATES FOR 27/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D K MISHRA	23-09-2021	To	01-10-2021
5)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

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### [ For Monday,27th September 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	AB/2919/2021	HASHEM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
2	AB/2922/2021	SOFIQL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
3	AB/2924/2021	DEBOJIT DEHINGIA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
4	AB/2925/2021	ANJUL ALI <b>Versus</b> THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
5	AB/2926/2021	ABANI KR BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	
6	AB/2931/2021	GOBINDA DEY <b>Versus</b> THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
7	AB/2932/2021	RAJDIP BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. L M RAHMAN	PP, ASSAM
8	AB/2933/2021	VIKKY PRASAD GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
9	AB/2943/2021	MOFEJ ALI @ MOFIJ ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
10	AB/2944/2021	RAFIKUR RAHMAN @ RAFIK ALI <b>Versus</b> THE STATE OF ASSAM	MR. R RAHMAN MS F RAHMAN MR. S H SAIKIA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
11	Bail Appln./2042/2021 FIXED	BANAMALI HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MR R ALI	PP, ASSAM

12	Bail Appln./2257/2021 FIXED	ASHRAB ALI @ ASHRAB ALI <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
13	Bail Appln./2275/2021 FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
14	Bail Appln./2299/2021 FIXED	MUNNA JHA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
15	Bail Appln./2310/2021 FIXED	DEEP JYOTI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
<b>BAIL HEARING</b>				
16	AB/2794/2020	MD. ZAKIR HOSSAIN @ ZAKIR HOSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH	PP, ASSAM
17	AB/665/2021	RAJ KUMAR AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. P K GARODIA MR D SARMA	PP, ASSAM
18	AB/921/2021	DAMBARU PHUKAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
19	AB/1027/2021 FIXED	ABDUR ROUF @ MD. ABDUR ROUF <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
20	AB/1042/2021 FIXED	RIAN UDDIN SODIOL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N H BARBHUIYA	PP, ASSAM
21	AB/1044/2021 FIXED	PRADIP DOLEY <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG	MR. M K DAS MS Z ANJUM MR. U S BORA PP, ASSAM
22	AB/1080/2021 FIXED	NAZIM UDDIN @ NAZIM MEMBER <b>Versus</b> THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
23	AB/1086/2021 FIXED	SHIRAJUL ISLAM @ SHIRAJUL HOQUE AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
24	AB/1087/2021 FIXED	HAJI MOFIZUDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. Z HAMMAD MR. S MUNIR	PP, ASSAM
25	AB/1179/2021 FIXED	MRINAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. A LAL	PP, ASSAM
26	AB/1226/2021 FIXED	DHIRON NARZARY <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
27	AB/1557/2021	HAFIZUR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
28	AB/1578/2021	MADAN CHANDRA BARMAN <b>Versus</b> THE STATE OF ASSAM	MR P DEKA MR. B BORAH	MR. N BARMAN PP, ASSAM
29	AB/1579/2021 FIXED	MD. JIYAUH RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. D S DEKA	MR. N BARMAN PP, ASSAM
30	AB/1630/2021	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM

31	AB/1730/2021	SIDDIQUE KUDDUS AHMED <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK S N MOHAMMAD MR A IKBAL	PP, ASSAM
32	AB/1984/2021 FIXED	SYED BINYAMIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
33	AB/2041/2021	PARITA PATHAK AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
34	AB/2076/2021 FIXED	BISHNU DAS <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
35	AB/2085/2021	SRI RANJIT DEORI <b>Versus</b> THE STATE OF ASSAM	MR. B HALDAR MR B DEORI	PP, ASSAM
36	AB/2110/2021	ABU MD. SUFIAN <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
37	AB/2152/2021 FIXED	SIMANTA TAMULI <b>Versus</b> THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MS R KALITA	PP, ASSAM
38	AB/2165/2021 FIXED	JAYANTA DIHINGIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
39	AB/2303/2021 FIXED	SOHRAB ALI <b>Versus</b> THE STATE OF ASSAM	MR S BHUYAN MS. P K DEVI	PP, ASSAM
40	AB/2413/2021	NAWAZIS KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S KALITA MS P MISHRA	PP, ASSAM
41	AB/2414/2021 FIXED	MUSATAQUE AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. Z HAMMAD MR. S MUNIR	PP, ASSAM
42	AB/2500/2021 FIXED	MONORANJAN DEKA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
43	AB/2506/2021	DIJUL KALITA @ DIJUL DARPAN KALITA <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
44	AB/2519/2021	USMAN ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
45	AB/2520/2021	AKBAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM
46	AB/2522/2021	USMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
47	AB/2613/2021 FIXED	AJOY RAY <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
48	AB/2614/2021 FIXED	HASHIDUL ISLAM @ HASHI ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR N AHMED MR G P CHETIA	PP, ASSAM
49	AB/2623/2021 FIXED	ABUL KALAM @ ABU KALAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MRS. S ISLAM	PP, ASSAM
50	AB/2690/2021 FIXED	PODMAWATI BORUAH <b>Versus</b> THE STATE OF ASSAM	MR R SENSUA MR D BORAH	PP, ASSAM
51	AB/2699/2021 FIXED	AINUL BARI WAHIDUZZAMAN @ RAJA <b>Versus</b> THE STATE OF ASSAM	MR. K MUNIR MR. A M S MAZUMDER	PP, ASSAM



52 AB/2737/2021

AJIT SINGH AND 3 ORS  
**Versus**  
THE STATE OF ASSAM

MR. A K BHUYAN  
MS. N CHOUDHURY  
MR. M BORAH  
MR. A KHOOND  
MR J DAS  
MR N K DEV NATH

PP, ASSAM

**ORDERS**

53 I.A.(CrI.)/329/2019  
BA 712/2019(D/O), BA  
920/2019(D/O), FIXED  
**in** Bail Appln./712/2019

RAVI AGARWAL  
**Versus**  
THE STATE OF ASSAM

MR. A K GUPTA  
MR. R S MISHRA

MR. U SAIKIA (R2)  
MR K BORTHAKUR (R2)  
PP, ASSAM  
MR. R K NATH (R2)

54 I.A.(CrI.)/537/2020  
AB 4412-2019(D/O)  
**in** AB/4412/2019

THE STATE OF ASSAM  
**Versus**  
ASURUDDIN ALI @ ASIRUDDIN

ADDL PP,ASSAM

55 I.A.(CrI.)/558/2020  
AB 90/2020(D/O)  
**in** AB/90/2020

THE STATE OF ASSAM  
**Versus**  
ASURUDDIN ALI @ ASIRUDDIN

ADDL PP,ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D K MISHRA	23-09-2021	To	01-10-2021
5)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-II AND I**

**THIS BENCH WILL SIT AFTER RISING OF  
THE DIVISION BENCH COMPRISING OF  
HONOURABLE MR. JUSTICE N.K. SINGH AND  
HONOURABLE MR. JUSTICE A.M.B. BARUA.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2493/2021	HANIF UDDIN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A M KHAN	GA, ASSAM SC, EDU
2	WP(C)/4210/2021	HEMONTA GOGOI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	SC, HIGHER EDU
3	WP(C)/4835/2021	PRAHLAD DEURI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
4	WP(C)/4856/2021	BASANTA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR H P NEPAL	SC, SEC. EDU. GA, ASSAM
5	WP(C)/4862/2021	AMARENDRA SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU. GA, ASSAM
6	WP(C)/4864/2021	ABDUL MALEK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
7	WP(C)/4865/2021	ABDUL NOOR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MRS. P KHATUN	SC, SEC. EDU. (R 1,2, 4 & 5) SC, AG (R-3)
8	WP(C)/4868/2021	SOBHA RANI BARUAH @ SUBHA RANI BARUAH@ SUBHA RANI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, EDU
9	WP(C)/4869/2021	HEM CH. CHUTIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM
10	WP(C)/4870/2021	NEZAM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SC, ELEM. EDU GA, ASSAM

11	WP(C)/4871/2021	JYOTI PRASAD BARUAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU.
12	WP(C)/4872/2021	NABA KANTA BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N HOQUE MD. S HUDA MD. ARIF	SC, HIGHER EDU
13	WP(C)/4875/2021	M/S. PCL CEMENT AND PIPE INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
14	WP(C)/4879/2021	CHANDAN KAIRI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A K PURKAYASTHA MR. S SHARMA	SC, ELEM. EDU SC, SSA
15	WP(C)/4910/2021	NIRUPAM SINHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N HAQUE MR M HUSSAIN	SC, ELEM. EDU GA, ASSAM
16	WP(C)/4911/2021	CHANDAN BORUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR M HUSSAIN	SC, ELEM. EDU GA, ASSAM
17	WP(C)/4914/2021	MD. ARIF ALI @ ARIF ALI @ ANIF ALI <b>Versus</b> THE STATE LEVEL COMMITTEE AND 4 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU GA, ASSAM
18	WP(C)/4949/2021	NITUL SARMAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU.
19	WP(C)/4992/2021	MIZANUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM
20	WP(C)/4995/2021	MANJU BEGUM <b>Versus</b> THE STATE LEVEL COMMITTEE AND 5 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU GA, ASSAM
<b>ADMISSION</b>				
21	WP(C)/2168/2019 B/O	MEENAKSHI SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MRS. K DEVI MR. J RAHMAN	SC, SEC. EDU. MR J ABEDIN GA, ASSAM MR. S D PURKAYASTHA (R6) MR S CHOUDHURY (R6)
22	WP(C)/3448/2019 B/O	CHAPARI GAON L.P.SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM
23	WP(C)/4746/2020	TANKESWAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. P P BORAH MR. P K DAS	SC, SEC. EDU. GA, ASSAM SC, FINANCE
24	WP(C)/5293/2020 B/O	BALICHERRA M E MADRASSA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, FINANCE
25	WP(C)/5409/2020	LAL BIAKTHANGI RALTE AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MRS. R DEVI	GA, ASSAM SC, AG SC, DIMA HASAO
26	WP(C)/5722/2020	GANGADHAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR J KALITA MR D KALITA MR M RAHMAN	SC, SEC. EDU.
27	WP(C)/264/2021	DR. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A I HUSSAIN MR A R BHUYAN	MR. K GOGOI (SC, HIGHER EDU. DEPT., R-1,2) SC, U G C (R-4)
28	WP(C)/938/2021 B/O	MD. MAHBUBUR RAHMAN AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU SC, ELEM. EDU SC, BTC

29	<b>WITH</b> WP(C)/1035/2021	MAHFUJUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU. SC, SEC. EDU. SC, N C T E SC, BTADC
30	WP(C)/3208/2021 CAVT. NO.04182/021,	ABDUL AZIZ AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI	SC, SEC. EDU. MR. R P KAKOTI SR. ADV. (r-6) MR. A K DUTTA MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR (r-5) FOR CAVEATOR

**ORDERS**

31	Cont.Cas(C)/449/2018 B/O	KALPANA BARUAH <b>Versus</b> PREETAM SAIKIA AND 2 ORS	MR. S K BARKATAKI MR B SHARMA MR. D K NATH	MR. S P BHATTACHARJEE MR. A DEKA (R2)
32	Cont.Cas(C)/81/2019 B/O	JAWAHARLAL RAI AND 6 ORS. <b>Versus</b> PRITAM SAIKIA AND ANR.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA (R2) MR. D MOZUMDER MR. B GOGOI (R2) MR P NAYAK (R2) MR. S BISWAS
33	Cont.Cas(C)/110/2020 B/O	DILIP KUMAR DEB <b>Versus</b> PRITAM SAIKIA, I.A.S.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA MS. N PHUKAN MR. A PHUKAN
34	Cont.Cas(C)/153/2020 B/O	SAD UDDIN <b>Versus</b> ANUP KUMAR DAS AND ANR.	MR. L R MAZUMDER MR I HOQUE	MS. S DASGUPTA
35	Cont.Cas(C)/320/2020 B/O	JIBENDU DUTTA <b>Versus</b> PREETAM SAIKIA AND 2 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MR. D SAIKIA (R1, R2) MR. S BORA (R2) MR. P K BORAH (R1) MR B KAUSHIK (R1)
36	Cont.Cas(C)/520/2020 B/O	ABDUL KADIR BARBHUIYA <b>Versus</b> BIJOYA CHOUDHURY, ACS	MR. A H M R CHOUDHURY	MR. P K BORAH MS K DAS
37	Cont.Cas(C)/582/2020 B/O	HIREN DEKA AND 47 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. R P SARMAH MRS. R DEVI	MR. D SAIKIA MR. D SAIKIA MR. D SAIKIA MR J CHUTIYA MR J CHUTIYA MR J CHUTIYA MR. S BORA MR. P K BORAH MR B KAUSHIK MS. N BORDOLOI MS. S KEMPRAI MS. S KEMPRAI MS. S KEMPRAI MS K DAS
38	WP(C)/2227/2020 B/O	ROHUL AMIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS. K JAIN	SC, ELEM. EDU
39	WP(C)/5530/2020 B/O	PRAMILA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H DAS	SC, ELEM. EDU
40	WP(C)/5671/2020 B/O	MONALISHA DEVI BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS S SHARMA	SC, SEC. EDU. GA, ASSAM MR. S BARUAH, LEARNED STATE COUNSEL (R-6)
41	WP(C)/1257/2021 B/O	MITHU SAHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI MS N BORDOLOI	SC, ELEM. EDU SC, BTC SC, SSA

42	WP(C)/1908/2021	MD. MOYNUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R ALI MR. H A AHMED MR A S SK	SC, ELEM. EDU MR J ABEDIN GA, ASSAM MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS
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**STAY MATTERS**

43	WP(C)/681/2018	JAFOR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. P BORGHAIN	SC, ELEM. EDU
44	WP(C)/5539/2019	SUBHALAKSHMI NATH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. U K NAIR MR R SINGHA	SC, HIGHER EDU SC, AG MR. R K TALUKDAR (R-8) SC, U G C SC, FINANCE
45	WP(C)/8963/2019 FIXED	TRANS INDIA DEVELOPERS LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S SHARMA ASSTT.S.G.I. SC, INCOME TAX

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LEAVE NOTE OF ADVOCATES FOR 27/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D K MISHRA	23-09-2021	To	01-10-2021
5)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,27th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-III]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	WP(C)/4885/2021 CAVT. NO.06362/021, BY SLIP	RAFIQUL ISLAM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MS. A BEGUM MR. M S ALAM	GA, ASSAM MR. B RAHMAN FOR CAVEATOR SC, REVENUE
<b>MOTION</b>				
2	W.P.(CrI.)/18/2021	RUSTANA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS A BEGUM	GA, ASSAM
3	Cont.Cas(C)/352/2021	SMTI KUSUM DEVI <b>Versus</b> BISWADEEP DAS	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	
4	Cont.Cas(C)/355/2021	SOWAIBA SULTANA <b>Versus</b> SMTI. KEERTHI JALLI	MR. JUNM LASKAR MR. A M BARBHUIYA MS A BEGUM	
5	WP(C)/1833/2021 FIXED	DHANSIRI VALLEY PROJECT OIL AND NATURAL GAS COMMISSION WORKERS ASSOCIATION AND ANR <b>Versus</b> OIL AND NATURAL GAS COMMISSION AND 4 ORS	MS. R DEKA	ASSTT.S.G.I.
6	WP(C)/4753/2021 FIXED	JOSIMUDDIN AHMED @ JOSIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	GA, ASSAM SC, FOREST
7	WP(C)/4943/2021	RAJESWAR ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. B GOGOI MR. A SARMAH MS M BORAH	GA, ASSAM SC, REVENUE
8	WP(C)/4946/2021	KIRAN SINHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K A MAZUMDER MR E AHMED	SC, PNRD GA, ASSAM
9	WP(C)/4954/2021	RAJEN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. P CHAKRABORTY	GA, ASSAM SC, AG SC, FINANCE SC, IRRIGATION
10	WP(C)/4955/2021	MAHITIR MAHAMMAD BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, HEALTH SC, FINANCE

11	WP(C)/4958/2021	SRI DEBAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR A CHAKRABORTY	SC, PWD
12	WP(C)/4959/2021	PAKIJA MOUT <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	ASSTT.S.G.I.
13	WP(C)/4962/2021	MD. ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS F BEGUM	GA, ASSAM
14	WP(C)/4964/2021	ABDUL KHALEQUE AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, AG SC, FINANCE
15	WP(C)/4965/2021	RUBUL DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR MS A KALITA	SC. AGRICULTURE
16	WP(C)/4966/2021	NIPU KALITA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR I RAFIQUE MR. M K SHARMA MS. M MEDHI	GA, ASSAM
17	WP(C)/4967/2021	SANGITA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, PWD
18	WP(C)/4968/2021	MANIRUL HASSAN KHAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR M DEKA MR K BHUYAN MR N ISLAM	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/4969/2021	PRAGYAN DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B PAUL MR B PAUL	SC, HEALTH
20	WP(C)/4976/2021	SOMELA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MRS. MRS. C DAS	SC, PNRD GA, ASSAM SC, FINANCE
<b>ADMISSION</b>				
21	WP(C)/1417/2018 FIXED	ASRAFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS H AHMED MR. A MATIN	GA, ASSAM
22	WP(C)/7716/2018 FIXED	MOBARAK ALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD GA, ASSAM MR. M NATH MR. N AHMED MR B GOGOI MR R A AHMED MR. S K M ALOMGIR MR. M BORAH SC, FINANCE DEPTT.
<b>WITH</b>				
	I.A.(Civil)/2325/2019 in WP(C)/7716/2018	MOBARAK ALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD SC, FINANCE
23	WP(C)/7973/2018 FIXED	HITESH KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D SARMAH MS. K JAIN	GA, ASSAM SC, PWD
24	WP(C)/5540/2019 FIXED	NAZRUL HAQUE LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR	SC, PNRD SC, FINANCE DEPTT.
25	WP(C)/1142/2020 FIXED	DHARANI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, PWD
26	WP(C)/1416/2020 FIXED	PROVAT SINGHA @ PRABHAT KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM MR. A K PHUKAN, SC, GAD MR D NATH, GA, ASSAM
27	WP(C)/2410/2020 FIXED	BHARGAV JYOTI PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MS. M D BORAH, LEARNED STATE COUNSEL (R-7) SC, PWD

28	WP(C)/3299/2020 FIXED	DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	<b>WITH</b> I.A.(Civil)/147/2021 <b>in</b> WP(C)/3299/2020	DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APSC
29	WP(C)/3317/2020	MAHANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	<b>WITH</b> I.A.(Civil)/160/2021 <b>in</b> WP(C)/3317/2020	MAHANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APSC
30	WP(C)/3555/2020 FIXED	PRABHAT KUMAR KALITA AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA	MR. A BHATTACHARJEE, SC, PNRD SC, FINANCE DEPTT.
31	WP(C)/9/2021 FIXED	TRINAYAN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH	GA, ASSAM MR. S S ROY MR D NATH SC, PWD
32	WP(C)/2169/2021 FIXED	PRADIP PUJARI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM ASSTT.S.G.I.
33	WP(C)/3338/2021 FIXED	MIHINDRA NARAYAN KONWAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM
34	WP(C)/3381/2021 FIXED	JYOTI BHUSAN DAS AND 26 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR N DUTTA MS S SARMA HAZARIKA MR A ATREYA	GA, ASSAM SC, FINANCE DEPTT.
35	WP(C)/3418/2021 FIXED	BARADA TALUKDAR AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. R DEVI MR. A R TAHBILDAR	SR. GA, ASSAM
36	WP(C)/3587/2021 FIXED	KAVASKAR K <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
37	WP(C)/3590/2021 FIXED	FAKAR UDDIN BARBHUIYA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
38	WP(C)/3591/2021 FIXED	JIBAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. A BORO MR A CHAKRABORTY	SC, CO OP MD. A HASSAN (SC, A.G (R-4))
39	WP(C)/3592/2021 FIXED	BIPUL DEORI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI	GA, ASSAM SC, AG SC, SERICULTURE SC, FINANCE
40	WP(C)/3594/2021 FIXED	FARUK AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM
41	WP(C)/3596/2021 FIXED	KANAM TERANGPI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYYA MR P S RAJA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
42	WP(C)/3598/2021 FIXED	JAMUNA RANI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA Y SULTANA	SC, FINANCE SC, HEALTH
43	WP(C)/3599/2021 FIXED	UDDIPTA DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A GOYAL MR. A CHOUDHURY MS R OJAH MR. J P MORE	GA, ASSAM SC, FINANCE DEPTT. SC, HEALTH



44	WP(C)/4242/2021 FIXED	IRLA NO. 11112396 AMRIT KRISHNA SAIKIA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R K TALUKDAR MR. D BORAH	ASSTT.S.G.I.
<b>ORDERS</b>				
45	WP(C)/4821/2018 B/O	SANJAY SINGH GANGOLA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. N N JHA MR. J KHAN MR. M BERIA MR. K CHOUDHURY	MRS. A GAYAN MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
46	Cont.Cas(C)/243/2019 B/O	ALTAB UDDIN <b>Versus</b> RATHINDRA BHUYAN	MR. A K DUTTA MR. B PURKAYASTHA	
47	WP(C)/4659/2019 FIXED	ANURADHA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R SALOI MR H AGARWAL MS. M K BROWN	MR. A M BORA MS. C CHOUDHURY MS P DASGUPTA SC, HEALTH SC, U G C
48	Cont.Cas(C)/42/2021 WITH WP(C)/4087/2020 (D/O), FIXED	DR. BISWAJIT NATH <b>Versus</b> SAMIR KUMAR SINHA, IAS AND 3 ORS	MR. S ROY MR. M H LASKAR	MR. D UPAMANYA MR M HOSSAIN SC, HEALTH AND F W SC, PENSION SC,HEALTH
49	I.A.(Civil)/460/2021 FIXED <b>in</b> Cont.Cas(C)/72/2021 <b>WITH</b> Cont.Cas(C)/72/2021	MOFIDA AHMED <b>Versus</b> JISHNU BARUA, IAS	MR. M ALI	
		MOFIDA AHMED <b>Versus</b> KUMAR SANJAY KRISHNA, IAS	MR. M ALI	
50	I.A.(Civil)/1532/2021 B/O <b>in</b> Cont.Cas(C)/220/2021 <b>WITH</b> Cont.Cas(C)/220/2021	RANJUMAN ARA BEGUM <b>Versus</b> RATHINDRA BHUYAN AND 2 ORS	MR. M HUSSAIN MR A K DAS	
		RANJUMAN ARA BEGUM <b>Versus</b> RATHINDRA BHUYAN AND 2 ORS	MR. M HUSSAIN MR A K DAS	
51	WP(C)/4294/2021 FIXED	MRINMOY LEKHARU <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR D MAHANTA	GA, ASSAM SC, IRRIGATION
<b>HEARING</b>				
52	WP(C)/2056/2015 FIXED	CHANDAN NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.B K DAS MR.S ROY MR.M H LASKAR	MR P S DEKA (SC, REVENUE) MR M R ADHIKARI (GA, ASSAM) R-3 & 4
53	WP(C)/5430/2015 B/O	MAHESH KUMAR <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.V KUMAR MS S DAS	MR.D K SAIKIA C.G.C. MR.S SHARMA ASSTT.S.G.I.
54	WP(C)/3335/2016 B/O	FANINDER KUMAR RAI <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.A K SINGH MR.V N UPADHYAY MR.H L MAURYA	C.G.C. MR.B DEKA ASSTT.S.G.I.
55	WP(C)/619/2018 FIXED	NO. G/94193F HAV/GD SOAN SINGH <b>Versus</b> THE UNION OF INDIA	P N SARMA MR. A R TAHBILDAR	MR. M PHUKAN, R MR. K GOGOI (C.G.C.) ASSTT.S.G.I.
56	WP(C)/547/2018	NO. G/94115K HAV/GD REBADHAR JOSHI <b>Versus</b> THE UNION OF INDIA	MR. P N SHARMA MR. A R TAHBILDAR	MRS. A GAYAN MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
57	WP(C)/580/2018	NO.G/94167A HAV/GD JAI SINGH <b>Versus</b> THE UNION OF INDIA	P R SARMA MR. A R TAHBILDAR	MS. B SARMA ASSTT.S.G.I.

58 WP(C)/1301/2019  
FIXED

SAJANA BEGUM RAJBARBHUIYA  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR. JUNM LASKAR  
MR. A M BARBHUIYA  
MRS. A AHMED  
MS. M MEDHI

GA, ASSAM

**STAY MATTERS**

59 WP(C)/9037/2019  
B/O

CHINMOY CHAKRABORTY  
**Versus**  
THE STATE OF ASSAM AND 2 ORS.

MR. A K DUTTA  
MR. B PURKAYASTHA  
MR. S SUTRADHAR

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/09/2021  
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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D K MISHRA	23-09-2021	To	01-10-2021
5)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

### [ For Monday,27th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 12

[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2388/2021 FIXED	FULCHAND ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR. T AHMED	PP, ASSAM
2	Bail Appln./2449/2021	JIBAN KHOTRIYA @ JEEVAN KHATRIYA BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
3	Bail Appln./2452/2021	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI MD R ISLAM	PP, ASSAM
4	Bail Appln./2453/2021	MD. SANFUL ALI <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN MS J BEGUM	PP, ASSAM
5	Bail Appln./2459/2021	JYOTISHMOY DAS <b>Versus</b> THE STATE OF ASSAM	MR D HAZARIKA MR. H BORA	PP, ASSAM
6	Bail Appln./2461/2021	SOMESWAR NATH <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
7	Bail Appln./2462/2021	MANU ROY @ MANO ROY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
<b>MOTION</b>				
8	AB/2751/2021 FIXED	PANKAJ SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
9	AB/2885/2021 B/O	JAYANTA KUMAR MILI <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI MR. S A CHOUDHURY	PP, ASSAM
10	AB/2917/2021	JAYNAL ABEDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. T K MISRA	PP, ASSAM
11	AB/2921/2021	DILIP KUMAR BORO <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM

12	AB/2923/2021	LOKMAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR	
13	AB/2927/2021	ABANI KR BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
14	AB/2928/2021	MD SUHAIL AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MR S JAFRI	PP, ASSAM
15	AB/2935/2021	PRITAM ROY AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. M MALLIK MS M BORAH	PP, ASSAM
16	AB/2937/2021	DULAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A D CHOUDHURY MR. S CHOWDHURY	PP, ASSAM
17	AB/2938/2021	NAZIRUL ISLAM @ NAZIRUL AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
18	AB/2945/2021	RINKU BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED	PP, ASSAM
19	AB/2946/2021	SUBHRA JYOTI BHARALI <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED	PP, ASSAM
20	AB/2948/2021	UMA DEVI <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
<b><u>ADMISSION</u></b>				
21	CrI.A./155/2021 B/O	REJEK ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S C DAS MR P BURAGOHAIN	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/384/2021 <b>in</b> CrI.A./155/2021	REJEK ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S C DAS MR P BURAGOHAIN	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
22	Bail Appln./1813/2021 FIXED	SANAWAR HUSSAIN @ SANOWAR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
23	Bail Appln./1943/2021 FIXED	MD. MUKRRAMIN <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MS. M MEDHI MS. S DEVI	PP, ASSAM
24	Bail Appln./2076/2021 FIXED	AZGAR ALI @ AJGAR ALI @ MD. AZGAR ALI <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
25	Bail Appln./2077/2021 FIXED	NITUL KALITA <b>Versus</b> THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS D BARUAH MS B BARMAN	PP, ASSAM
26	Bail Appln./2160/2021 FIXED	ABDUL RASID @ ABDUL RASHID AND ANR <b>Versus</b> THE STATE OF ASSAM	MD K RAHMAN MR. S ALAM	PP, ASSAM
27	Bail Appln./2161/2021 FIXED	MD. SABIR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
28	Bail Appln./2164/2021 FIXED	GOJEN TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
29	Bail Appln./2178/2021 FIXED	RAFIKUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM

30	Bail Appln./2189/2021 FIXED	MUSLIM KHAN <b>Versus</b> THE STATE OF ASSAM	MS. T ROY	PP, ASSAM
31	Bail Appln./2209/2021 FIXED	MOFIJ ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
32	Bail Appln./2210/2021 FIXED	HIRAKJYOTI MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. M R Z CHOUDHURY MR B KALITA MD. H BHUYAN	PP, ASSAM
33	Bail Appln./2211/2021 FIXED	DIPANKAR DEY MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS L CHOUDHURY	PP, ASSAM
34	Bail Appln./2213/2021 FIXED	CHAND MOHAMMAD ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S SAIKIA MR. M DEWAN	
35	Bail Appln./2216/2021 FIXED	MD. SOFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
36	AB/779/2021 FIXED	REJAUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MS M NEOG	PP, ASSAM
37	AB/801/2021 FIXED	HAFIZUR RAHMAN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
38	AB/1063/2021 FIXED	SHAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
39	AB/1083/2021 FIXED	BABU LAL GOALA @ SAMAR NATH GOALA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. R K MEDHI	PP, ASSAM
40	AB/1105/2021 FIXED	SANJIB DEY @ SANDIP RANJAN DEY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. A J SARMA MR. P D NAIR MR G ALAM MR. D NAG	PP, ASSAM
41	AB/1108/2021 FIXED	LABANYA HAZARIKA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN PP, ASSAM
42	AB/1142/2021 FIXED	ALI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
43	AB/1164/2021 FIXED	LEELABATI BHUYAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
44	AB/1381/2021 FIXED	MD. ABDUL MOTIN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	PP, ASSAM
45	AB/1864/2021 FIXED	DIPU KUMAR BARMAN <b>Versus</b> STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. N N B CHOUDHURY(INFORMANT) MR. N SARKAR(INFORMANT) MR P K BASU(INFORMANT) MR N M DEKA (INFORMANT) PP, ASSAM

	<b>WITH</b> I.A.(CrI.)/303/2021 <b>in</b> AB/1864/2021	KISHOR KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	PP, ASSAM
46	AB/1867/2021 FIXED	AKHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK MR A ALI MR. Y ALI	PP, ASSAM
47	AB/2416/2021 FIXED	RAHAM ALI <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM
48	AB/2429/2021 FIXED	TARUN CHAUHAN <b>Versus</b> THE STATE OF ASSAM	MR K P PATHAK MR. R BORA	MR R S CHAUHAN (FOR INFORMANT) PP, ASSAM
49	AB/2455/2021 FIXED	JAKIR HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
50	AB/2527/2021 FIXED	KAMAL BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR. D S DEKA	PP, ASSAM
51	AB/2539/2021 FIXED	MD. AMINUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
52	AB/2594/2021 FIXED	BARUN ADHIKARI <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
53	AB/2604/2021 FIXED	MUKTI PRASAD GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	
54	AB/2610/2021 FIXED	MOMEE GOGOI BORAH <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
55	AB/2616/2021 FIXED	NIPU DAS <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
56	AB/2621/2021 FIXED	LAKHYA CHETIA <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI MR. A D CHOUDHURY	PP, ASSAM
57	AB/2625/2021 FIXED	ABDUL HAMID MONDOL <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
58	AB/2627/2021 FIXED	ABDUL HAI MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	MR. R MAJUMDAR MS. J GHOSH PP, ASSAM
59	AB/2630/2021 FIXED	MD. SAMIR UDDIN AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
<b><u>ORDERS</u></b>				
60	I.A.(CrI.)/518/2019 WITH OFFICE NOTE, LCR 4 FILES <b>in</b> CrI.A./256/2019 <b>WITH</b> CrI.A./256/2019	MD. ASFAQUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR M HOQUE	PP, ASSAM
		MD. ASFAQUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR M HOQUE	MR Z MUKIT S CHOUDHURY PP, ASSAM MR. R P GUPTA
61	I.A.(CrI.)/250/2021 CRL.PET. 233/2021(D/O), FIXED <b>in</b> CrI.Pet./233/2021	ZIABUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D K MISHRA	23-09-2021	To	01-10-2021
5)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,27th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2318/2021 FIXED	RAFIK ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MS R DEKA	PP, ASSAM
<b>WITH</b>				
2	Bail Appln./2219/2021	ABDUL KARIM <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED	PP, ASSAM
3	Bail Appln./2450/2021	MUSST. PARBIN SULTANA <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA MR. R ULLAH	PP, ASSAM
4	Bail Appln./2451/2021	RUCHANA BEGUM @ RUCHNA BEGUM <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
5	Bail Appln./2454/2021	RILIM RANA CHOWDHURY @ RELIM RANA CHAUDHARY <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. R BARTHAKUR	PP, ASSAM
6	Bail Appln./2455/2021	CHAYAN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. S P SHARMA MS U SHARMA	PP, ASSAM
7	Bail Appln./2456/2021	NUR AHMED BARBHUYAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	PP, ASSAM
8	Bail Appln./2457/2021	BISWAJIT DEBNATH <b>Versus</b> THE STATE OF ASSAM	MR. N B P SINGHA	PP, ASSAM
9	Bail Appln./2458/2021	DHRUBA HALOI <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
10	Bail Appln./2460/2021	CHANCHAL NAG @ TINKU <b>Versus</b> THE STATE OF ASSAM	MR M GARODIA	PP, ASSAM
11	Bail Appln./2463/2021	ABDUL BAREK <b>Versus</b> THE UNION OF INDIA	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR. S C KEYAL SC, DRI



12	Bail Appln./2464/2021	SAHAJAMAL <b>Versus</b> THE STATE OF ASSAM	MR. A R TAHBILDAR	PP, ASSAM
<b>MOTION</b>				
13	AB/2832/2021 FIXED	KISHOR CH. BARUAH <b>Versus</b> THE STATE OF ASSAM	MR R RAJKHOWA MR B KHAKHLARY MS A DEVI	PP, ASSAM
14	AB/2918/2021	NASHADUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
15	AB/2920/2021 B/O	MAHABIR JAIN SHYAMSUKHA @ SHRI MAHAVIR SHAM SUKHA <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN MR. A KABRA	PP, ASSAM
16	AB/2929/2021	DR. PRAFULLA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
17	AB/2930/2021	TUTUMONI KONWAR <b>Versus</b> THE STATE OF ASSAM	MR G KHANDELIA MR. K DEKA	PP, ASSAM
18	AB/2934/2021	SHAHINUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR. M HUSSAIN MR A ISLAM	PP, ASSAM
19	AB/2942/2021	SURAN BIBI @ SURATON KHATUN <b>Versus</b> THE STATE OF ASSAM	SIRAJ CHY B ALI SK	PP, ASSAM
20	AB/2947/2021	MD. SOFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS K BORAH	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
21	Bail Appln./1880/2021 FIXED	ABDUL JALLIL <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
22	Bail Appln./1902/2021 FIXED	MD. AITUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. P P BARUAH MR. D BORA	PP, ASSAM
23	Bail Appln./1976/2021 SCANNED COPY OF CASE DIARY, FIXED	JABAN ALI @ NATA <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR. B ZAMAN	PP, ASSAM
24	Bail Appln./2016/2021 FIXED	AMINUR HAQUE @ AMINUL <b>Versus</b> THE STATE OF ASSAM	J RABHA MR B KALITA MR J A KAZI	PP, ASSAM
25	Bail Appln./2079/2021 WITH SCAN COPY OF CD FIXED	BIDYUT BIKASH BORAH <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
26	Bail Appln./2093/2021 FIXED	MD. KISMAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. A SARMAH MS JURI HAZARIKA	PP, ASSAM
27	Bail Appln./2134/2021 FIXED	ABU SUFIAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
28	Bail Appln./2142/2021 SCANNED COPT OF CASE DIARY, FIXED	RASHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
29	Bail Appln./2144/2021 FIXED	MD. IMRAN ALI <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
30	Bail Appln./2148/2021 SCANNED COPY OF CASE DIARY, FIXED	SADIK AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA M ALAMGEER MR. I U CHOWDHURY	PP, ASSAM
31	Bail Appln./2180/2021 FIXED	RIMPA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	PP, ASSAM

32	Bail Appln./2188/2021 SCANNED COPY OF CASE DIARY, FIXED	JAY SHANKAR RAY <b>Versus</b> THE UNION OF INDIA	MR S BORTHAKUR MR H P NEPAL	SC, NCB
33	Bail Appln./2212/2021 FIXED	PINKI @ MD. MAHRUM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	MS. N MODI SWATI. B. BARUAH (TG) MS D K DOLEY PP, ASSAM
34	Bail Appln./2218/2021 SCANNED COPY OF CASE DIARY, FIXED	DIPAK MILI <b>Versus</b> THE STATE OF ASSAM	MR P K BORAH	PP, ASSAM
35	Bail Appln./2226/2021 FIXED	RAJESH KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
36	Bail Appln./2248/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. ABDUL KARIM <b>Versus</b> THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
37	Bail Appln./2330/2021 FIXED	SAMIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
38	Bail Appln./2358/2021 FIXED	NADIM AKTAR LASKAR <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MR. S ROY MR. M H LASKAR	PP, ASSAM
39	Bail Appln./2392/2021 FIXED	JYOTIREKAHA DAS <b>Versus</b> THE STATE OF ASSAM	MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	PP, ASSAM
40	Bail Appln./2410/2021 FIXED	OMAR ALI <b>Versus</b> THE STATE OF ASSAM	MR R RAJKHOWA MR B KHAKHLARY	PP, ASSAM
<b>BAIL HEARING</b>				
41	AB/1372/2021 FIXED	JOYNAL ABEDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. N UDDIN MR. M ISLAM	PP, ASSAM
42	AB/1775/2021 FIXED	SMTI. NABAM AKA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR U S BORGHOAIN MR. M G SINGH MR. D J NATH	SC, C B I
43	AB/1976/2021 WITH LCR, FIXED	ARIF AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
44	AB/2139/2021 FIXED	MD SAHIDUL ISLAM AND 12 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI	PP, ASSAM
45	AB/2202/2021 FIXED	NAZNEEN WAHIDA BILKIS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR G SAROWAR MR. M ISLAM	MR. N AHMED (INFORMENT) MR R A AHMED (INFORMENT) PP, ASSAM
46	AB/2397/2021 FIXED	ABDUL MAJID @ MD MAJID AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
47	AB/2410/2021 FIXED	NITESH SINGH <b>Versus</b> STATE OF ASSAM	MS. C SHARMA	PP, ASSAM
48	AB/2620/2021 FIXED	TAPAN KALITA <b>Versus</b> THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
49	AB/2638/2021 FIXED	SHIBESH CHANDRA RAY @ SIBASH RAY (MANTU) <b>Versus</b> THE STATE OF ASSAM	MR. P A AHMED MS. INDRANEE SARMA	PP, ASSAM
50	AB/2641/2021 FIXED	NAVEEN KUMAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A R TAHBILDAR MR F KHAN MS D BARUAH MS BISMITA BARMAN	PP, ASSAM

51	AB/2729/2021 FIXED	ABDUL MOTIN @ ABDUL MATIN <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI MR. S A CHOUDHURY	PP, ASSAM
52	AB/2828/2021 FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R SARMA MR N BORO	PP, ASSAM SC, EXCISE DEPTT.
<b>ORDERS</b>				
53	I.A.(CrI.)/320/2021 WITH LCR 4 FILES, FIXED <b>in</b> CrI.A./104/2018 <b>WITH</b> CrI.A./104/2018	ABDUL RAFIQUE @ KALU <b>Versus</b> THE STATE OF ASSAM AND ANR.  MD ABDUL RAFIQUE @ KALU <b>Versus</b> STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED  MR H R A CHOUDHURY MR. B C PATHAK MR. B PATHAK MR H K GOGOI MR. A AHMED MR. R THADANI	PP, ASSAM  PP, ASSAM
54	I.A.(CrI.)/362/2021 WITH LCR 6 FILES, B/O <b>in</b> CrI.A./84/2021 <b>WITH</b> CrI.A./84/2021	MADHU GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR.  MADHU GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN  MS. S K NARGIS MS. A MESEN	PP, ASSAM  PP, ASSAM
55	<b>WITH</b> CrI.A./87/2021	CHITRANJAN GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR MS. S K NARGIS MS B HAZARIKA	PP, ASSAM
<b>HEARING</b>				
56	MFA/6/2013 WITH LCR	UNION OF INDIA <b>Versus</b> M/S JAIN and JAIN CO	MSB DEVI MR G GOSWAMI MS.R R BORAH MS.M PHUKAN	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
57	CrI.A./246/2018 WITH LCR 3 FILES, FIXED  <b>WITH</b> I.A.(CrI.)/167/2021 <b>in</b> CrI.A./246/2018	MASUM NUR SIDDIQUE @ MASUM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR  MASUM NUR SIDDIQUE @ MASUM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY  MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	MD. A. RASHID (OP2) MR. M HUSSAIN (OP2) PP, ASSAM  PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D K MISHRA	23-09-2021	To	01-10-2021
5)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

### [ For Monday,27th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 14

[CIVIL BENCH-III AND IV

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/1810/2016 FIXED	SMTI PRANITA NAIDU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S DASGUPTA MS.M BORAH MR. M DAS MR. M K DAS MR.M K SHARMA MSA D KALITA	GA, ASSAM(R 1 & 2)
2	WP(C)/4416/2016 FIXED	ANANDA DEKA <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.T C CHUTIA MS.I KAKATI MR.D K ROY MS.M CHUTIA	SC, AG MR. S K MEDHI (SC, AG, R5) MR D DEKA (R6,7) MR N J KUMAR (R6,7) SC, HEALTH
3	WP(C)/5213/2016	SMT JEUTI DAS <b>Versus</b> THE STATE BANK OF INDIA and ANR.	MR.B BURAGOHAİN MS.S GOGOI MR.J P KACHARI	MR.S S SHARMA Sr. Adv. R-3 MR.K K DEY MR.B J MUKHERJEE(R-3) MRV K BAROOAH MR.A SHARAN(R-3) MRS BAISHYA
4	WP(C)/5463/2016 FIXED	MUSSTT KALPONA BEGUM <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.A DAS MR. AMIL HUSSAIN	GA, ASSAM MR.S C BISWAS(R-5) MR.S U AHMED(R-5) MSS DEVIR-5 MR. E AHMED(R-5) MR.H A TALUKDAR(R-5)
5	WP(C)/1227/2017	TUPIDHAR DAS <b>Versus</b> THE UNION OF INDIA and 7 ORS	MR.B CHAKRABORTY MS.P SHARMA MR.S CHAKRABARTY MS.P HAZARIKA	MR. A N CHOUDHURY GA, ASSAM MRS.V L SINGH(R-2) SC, NHAI SC, NHAI MR. D C BORAH MR. T DAS (R4) MS.H DAS(R-2) ASSTT.S.G.I. MRP KUMAR
6	WP(C)/1688/2017 B/O	MARAB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS U DAS MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.)
7	WP(C)/2365/2017	PRASHEN SHIL <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P J PHUKAN MR.H BARUAH	GA, ASSAM MR.S CHAKRABARTY(R-5) SC, BTC

8	WP(C)/5108/2017 FIXED	MOKIB ALI <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM MR. B C DEKA MS. U HAZARIKA SC, IRRIGATION
9	WP(C)/7163/2018 FIXED	PURNOLAKHI GOGOI AND ANR. <b>Versus</b> NAME STRUCK OFF	MS P CHAKRABORTY MS. K KHAN MS A DAS	S N SARMA MR. S BORTHAKUR (R4) MR. P K BORAH (R4) MR. A K SAHEWALLA MR. W SHARMA MR. D GOGOI (R4) SC, OIL
	<b>WITH</b> I.A.(Civil)/144/2021 <b>in</b> WP(C)/7163/2018	JYOTIMOYEE GOGOI <b>Versus</b> PURNOLAKHI GOGOI AND 3 ORS.	MR. P K BORAH	MR. A K SAHEWALLA MS P CHAKRABORTY
10	<b>WITH</b> WP(C)/4172/2019	PURNOLAKHI GOGOI AND ANR. <b>Versus</b> LIFE INSURANCE CORPORATION OF INDIA AND ANR	MS P CHAKRABORTY MS. K KHAN MS A DAS	MR. A L MANDAL
11	WP(C)/3379/2019 B/O	WAHIDA RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS. S S ZIA	GA, ASSAM MR. J P MORE SC, RAILWAY SC, REVENUE MR. R BARPUJARI
12	WP(C)/3380/2019	KALPANA HUJURI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D SAIKIA MR. K BAISHYA MS. N AHMED	GA, ASSAM
13	I.A.(Civil)/4021/2019 FIXED <b>in</b> WP(C)/6723/2017	LAHKAR UDYOG PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD)
	<b>WITH</b> WP(C)/6723/2017	LAHKAR UDYOG PRIVATE LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.S CHAMARIA MR.M DUTTA MR.S SINHA	N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
14	<b>WITH</b> WP(C)/6720/2017	NEZONE FOODS PRIVATE LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	<b>WITH</b> I.A.(Civil)/4019/2019 <b>in</b> WP(C)/6720/2017	NEZONE FOODS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. P SAIKIA
15	<b>WITH</b> WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR.S CHAMARIA MR N J GOGOI (SC,ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	<b>WITH</b> I.A.(Civil)/4023/2019 <b>in</b> WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA
16	WP(C)/7940/2019	M/S. SHAMBHU ELECTRICALS AND ANR. <b>Versus</b> THE GAUHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. S BORA MR.R. DUBEY (R-4) SC, GMC
17	WP(C)/76/2020	BIKASH THAKURIA <b>Versus</b> BODOLAND TERRITORIAL COUNCIL AND 2 ORS	MR. R PHUKAN MS. M MEDHI MS. M DEKA	SC, BTC SC, PWD
18	WP(C)/600/2020 FIXED	DEWAN JAHEDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR A ALI MR. S ISLAM MR. Y ALI	SC, HEALTH SC, PWD

19	WP(C)/911/2020 FIXED	KRISHNA PRASAD SINHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. R DEVI MR. K GOGOI MR. A R TAHBILDAR	GA, ASSAM SC, REVENUE
20	WP(C)/3243/2020 B/O	BHABENDRA NATH SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, AG MR. S S ROY, GA, ASSAM MR. R K TALUKDAR MR. B CHOUDHURY, SC, AGRI. DEPTT. MR P NAYAK, SC, FINANCE MR. R BORO (R-13) SC, FINANCE SC, AAU
21	WP(C)/3996/2020 B/O	BHABESH DOLEY AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, PNRD SC, APSC
<b>WITH</b>				
22	WP(C)/5170/2020	HASIBUR RAHMAN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. M ALOM	SC, PNRD SC, APSC SC, FINANCE
23	WP(C)/4187/2020 FIXED	HAJI MD. ABDUL LATIF <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM MR. M AHMED MD I H LASKAR SC, REVENUE
24	WP(C)/4457/2020	M/S UDAY DISTRIBUTORS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR R SINGHA	SC, SEC. EDU. SC, FINANCE
25	WP(C)/4753/2020 B/O	HEMANTA DAS AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E
26	WP(C)/1300/2021 FIXED	M/S SPECTRUM INFRA VENTURES PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	SR. GA, ASSAM
27	WP(C)/1698/2021 B/O	ASSAM MADRASSA TEACHERS ASSOCIATION (AMTA) AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU. SC, SEC. EDU.
28	WP(C)/1735/2021	GOPAL BRAHMA @ GOPAL BORO <b>Versus</b> THE UNION OF INDIA AND 12 ORS.	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	MR. C K S BARUAH ASSTT.S.G.I. SC, BTC SR. GA, ASSAM
29	WP(C)/3207/2021 FIXED	ROFIQUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S Y AHMED MR. N H BARBHUIYA MD M ISLAM	SC, PNRD GA, ASSAM MR. S A HUSSAIN (R-7)
<b>WITH</b>				
	I.A.(Civil)/1269/2021 in WP(C)/3207/2021	BOHUMUKHI UNNAYAN SAMITTEE MOINBARI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR D J HALOI	SC, PNRD GA, ASSAM MR. N H BARBHUIYA
<b><u>BAIL HEARING (BA)</u></b>				
30	Bail Appln./2274/2021 FIXED	PRADEEP KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MORE	PP, ASSAM
<b><u>ORDERS</u></b>				
31	Cont.Cas(C)/759/2015 FIXED	MD. ABDUL JABBAR <b>Versus</b> AMAL CHANDRA SARMA	MR.P K DAS MR.D BORA MRN J DAS MR.A CHOUDHURY MR.D DEKA	
32	Review.Pet./181/2019 WP(C)/4635/2017 (D/O), WP(C)/6041/2017 (D/O)	SRI AUROBINDO VIDYAMANDIR (PROVINCIALISED) HIGH SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S SARMA MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	MR M H AHMED GA, ASSAM MD. A. HUSSAIN SC, GMC SC, REVENUE SC, EDU

33	I.A.(Civil)/3695/2019 in WP(C)/8364/2018	NAYAN DEKA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 87 ORS.	MR. A K PURKAYASTHA	GA, ASSAM SC, BTC SC, REVENUE SC, DLR
	<b>WITH</b> WP(C)/8364/2018	NAYAN DEKA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 97 ORS.	MR. A K PURKAYASTHA MR. S SHARMA	GA, ASSAM SC, BTC SC, REVENUE
34	I.A.(Civil)/169/2020 in WP(C)/9422/2019	M/S. BHARTIA INFRA PROJECTS LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY	SC, NF RLY
	<b>WITH</b> WP(C)/9422/2019	M/S. BHARTIA INFRA PROJECTS LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS	MR R HUSSAIN MS. S ROY	SC, NF RLY
35	Cont.Cas(C)/583/2020 FIXED	BANAJIT BARMAN <b>Versus</b> DR. RAMEN TALUKDAR AND ANR	MR. B HALDAR MR. S BARMAN	MR. D SAIKIA MR. D P BORAH
36	Cont.Cas(C)/49/2021	M/S J.A. BROTHERS <b>Versus</b> SH. D S RANA AND 5 ORS	MS. K JAIN	MR. D BARUAH MR. D BARUAH MS. N UPADHYAY MR. A I Ali MR. A I Ali MR A BHUYAN (R-2)
37	Review.Pet./58/2021 WP(C)/7031/2015 (D/O)	THE STATE OF ASSAM AND 5 ORS. <b>Versus</b> PADUM BORAH AND 3 ORS.	MR. N UPADHAYAY MR. P N GOSWAMI	
38	Cont.Cas(C)/214/2021 B/O	M/S GSR VENTURES PRIVATE LIMITED <b>Versus</b> SUNIL SHARMA AND 2 ORS	MS. S BIN	MR A DASGUPTA (R2) MR. B SARMA (R1, R2)
39	I.A.(Civil)/283/2021 WP(C)/4202/2009 (D/O) in WP(C)/4202/2009	DAMARI KUMARI CHETRY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. S C BISWAS MR.S DAS	ASSTT.S.G.I.
40	I.A.(Civil)/1073/2021 in WP(C)/1814/2021	KRISHNA KANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR H K NATH	GA, ASSAM SC, K A A C
	<b>WITH</b> WP(C)/1814/2021	KRISHNA KANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR H K NATH MS T PARASHAR	GA, ASSAM SC, K A A C
41	I.A.(Civil)/1386/2021 in WP(C)/5650/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MS. S SARMA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	<b>WITH</b> WP(C)/5650/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
42	WP(C)/5645/2019	PDP STEELS LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1382/2021 in WP(C)/5645/2019	PDP STEELS LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA	MR. S P SHARMA MR. Z ISLAM MR. P DAS SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

43	<b>WITH</b> WP(C)/5647/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1384/2021 <b>in</b> WP(C)/5647/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS.	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
44	<b>WITH</b> WP(C)/5648/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1400/2021 <b>in</b> WP(C)/5648/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
45	<b>WITH</b> WP(C)/5649/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1401/2021 <b>in</b> WP(C)/5649/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
46	I.A.(Civil)/1537/2021 <b>in</b> WP(C)/3285/2017	ON THE DEATH OF LATE KHAIRUL ISLAM, HIS LEGAL HEIRS HAFIZA KHANAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM	ASSTT.S.G.I. SC, FOREST
	<b>WITH</b> WP(C)/3285/2017	MD. KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.K K DEY MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR V K BAROOAH MR S BAISHYA	GA, ASSAM C.G.C. MR.C K S BARUAH MR. S DUTTA (SC, FOREST DEPT.) ASSTT.S.G.I.
47	WP(C)/3976/2021 FIXED	FORHANA BEGUM LASKAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, PNRD GA, ASSAM
<b>HEARING</b>				
48	WP(C)/2693/2012 FIXED	BIREN SARMA and 5 ORS. <b>Versus</b> UNION OF INDIA and ORS.	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.D K DEY MR. B K DAS (R-1 TO 7) SC, NF RLY
49	<b>WITH</b> WP(C)/1131/2012	RAILWAY CATERING AND VENDING CONTRACTOR ASSOCIATION and ANR. <b>Versus</b> THE UNION OF INDIA and ORS	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.U K NAIR MR.A BARKATAKI MR.A CHETRY SC, NF RLY



50	<b>WITH</b> WP(C)/2689/2012	DIMBESWAR GOGOI and 3 ORS. <b>Versus</b> UNION OF INDIA and ORS.	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.D K DEY MR. B K DAS SC, NF RLY
51	WP(C)/7688/2015 FIXED	SABITA TAMULI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMAR-4 and 5 MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA

**STAY MATTERS**

52	WP(C)/525/2014 WITH LCR	AMIYA KUMAR BORO <b>Versus</b> ASSAM BOARD OF REVENUE and 3 ORS.	MR.P K KALITA MR.G J SAIKIA MR.N DAS	SC, REVENUE
53	WP(C)/2083/2015	PHUNU CHETIA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR.P PATHAK MSS CHANGKAKATI MR.A NARZERY MR.D BHUYAN MS.S T BOKTH MS.J SAIKIA MR.P BARMAN	MR.A K SARKAR SC, NF RLY
54	WP(C)/2418/2015 FIXED	M/S TASTY FOODS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA MS.M BORA	MR.S CHETIA SC, RAILWAY
55	<b>WITH</b> WP(C)/2262/2015	M/S TASTY FOODS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA	MR.S CHETIA SC, NF RLY(R1-4)
56	WP(C)/8735/2018	DAVID KR. GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A KHANIKAR MR. P KONWAR	MR D MAZUMDER SC, FOREST
57	WP(C)/8752/2018	DALITA ROY NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY MS J DAS	MR. A CHOUDHURY (R4) GA, ASSAM MR. S ISLAM (R4) MS. A KAUSHAR (R4)
58	WP(C)/7267/2019	PATEL HASMUKH BHAI <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. S S ROY ASSTT.S.G.I.
59	WP(C)/3707/2020 FIXED	MRIDUL KANTI CHAKRABORTY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. C P SHARMA MS. T GHOSH	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D K MISHRA	23-09-2021	To	01-10-2021
5)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

### [ For Monday,27th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 17

[CRIMINAL SINGLE BENCH

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Crl.Rev.P./39/2021 B/O	MD. LAYEDUR RAHMAN SAHARIAH @ LAYADUR RAHMAN SOHORIAH <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
2	Crl.Rev.P./129/2021 B/O	SMTI. KABITA SARMA <b>Versus</b> CHANDRADHAR HALOI AND ANR	MR. B DEKA MS P BARUAH S AZIZ	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/235/2021 <b>in</b> Crl.Rev.P./129/2021	SMTI. KABITA SARMA <b>Versus</b> CHANDRADHAR HALOI AND ANR	MR. B DEKA MS P BARUAH S AZIZ	PP, ASSAM
3	Crl.Rev.P./133/2021	MD. MATIBUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
4	Crl.Rev.P./170/2021	MD. RAHMAT ALI <b>Versus</b> JUSNARA BEGUM	MR. H A SARKAR	
5	Crl.Rev.P./190/2021 FIXED	MANASH PROTIM GOGOI @ MANASH PRATIM GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
6	Crl.Rev.P./206/2021 B/O	SK. NEKBUL BIBI @ KUKILA BIBI AND 2 ORS. <b>Versus</b> SK. ANOR UDDIN AND 14 ORS.	MR. A M BARBHUIYA MS A BEGUM	
7	Crl.Rev.P./212/2021	FAIZUL HAQUE @ DALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BORA MR J BORAH	PP, ASSAM
8	Crl.Pet./318/2021	BHARAT CHANDRA BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
9	Crl.Pet./362/2021	RITTIK SARMAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. N M DEKA	PP, ASSAM
10	Crl.Pet./381/2021	SRI PRANJAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM

11	Crl.Pet./515/2021 B/O	GOLAM MOSTAFA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
12	Crl.Pet./516/2021 B/O	GUNENDRA DEKA AND 2 ORS. <b>Versus</b> NILAMONI BORUAH AND ANR	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR. P DUTTA	PP, ASSAM (R-2)
13	Crl.Pet./519/2021 B/O	BINDITA SEN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. T DEURI MS T WAPANGLA	PP, ASSAM
14	Crl.Pet./520/2021	DIBYAJYOTI PEGU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K AHMED MD R ALI	PP, ASSAM
15	Crl.Pet./521/2021	AMALENDU LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
<b><u>ADMISSION</u></b>				
16	Crl.Rev.P./114/2017	RUNUMI PHUKAN <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.M BORAH MR.B B BORAH MS.J CHETRY MS. S ROY ( Legal Aid Counsel ) MSL BARUAH	MR.D MOZUMDER(R-2) MR.I H SAIKIA(R-2) MR.K KALITA(R-2) MS.S KANUNGOER-2 PP, ASSAM
<b>WITH</b>				
17	Crl.Pet./485/2017	DILIP CHANDRA PHUKAN <b>Versus</b> RUNUMI PHUKAN and ANR.	MR.I H SAIKIA MR.K KALITA MR. D MAZUMDAR MS.S KANUNGOE	MS.M BORAH R-1 MR.B B BORAH(R-1) PP, ASSAM MSL BARUAH(R-1)
18	Crl.Pet./854/2017	NAREN CHANGMAI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS. S BHUYAN MR. B B NARZARY MR. P MAHANTA MR. P MAHANTA MS. P SAHARIA	R M DEKA D DEKA MR. D J DAS PP, ASSAM
19	Crl.Pet./868/2018 B/O	BIBHAS MALAKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A SARMA MR M K ROY	MR M RAHMAN (R2) MR A SHARMA (R2) PP, ASSAM
20	Crl.Rev.P./233/2019	FARDIN AKHTER <b>Versus</b> ROSELINE FIROZ	MR. M U MAHMUD MS F N ZAMAN MS C. KALITA MS. R AHMED	MS. N S THAKURIA
21	Crl.Rev.P./376/2019 WITH LCR 1 FILE(PHOTOCOPY)	RABIN DEKA <b>Versus</b> SMTI MALAYA DAS	K U AHMED MR. M HOSSAIN	MR. U B SARMA MR. R PATOWARY
22	Crl.Pet./117/2020 WITH LCR 2 FILES	MRS. PH. RUTH JOAN SINGHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	MR. J SINHA MR. S P CHOUDHURY PP, ASSAM
<b>WITH</b>				
23	Crl.Pet./30/2021	PH. MANIDHAN SINGHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	MR. S P CHOUDHURY MR. S P CHOUDHURY MR K BISWAKARMA PP, ASSAM
<b>WITH</b>				
24	Crl.Rev.P./162/2021	PH. MANIDHON SINGHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D CHAKRABARTY	MR. U K NAIR (R-2) MR. M P SARMA (R-2) MR. A BORO (R-2) MR A CHAKRABORTY (R-2) PP, ASSAM
<b>WITH</b>				
25	Crl.Pet./375/2021	ROBERT MAURICE KERR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D CHAKRABARTY	PP, ASSAM
<b><u>ORDERS</u></b>				
26	Crl.Pet./567/2014 WITH LCR 1 FILE	SMTI MADHU BAID JAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.A SARMA MR.R DE MR.K KALITA MS.P KHOUND	MR.A M BORA MR.D GOGOI MS.C CHOUDHURY PP, ASSAM

	<b>WITH</b> I.A./108/2015 in CrI.Pet./567/2014	SMTI MADHU BAID JAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.A SARMA MR.R DE MR.K KALITA MS.P KHOUND MR.R P HAZARIKA	MR.A M BORA MR.D GOGOI MS.C CHOUDHURY PP, ASSAM PP, ASSAM
27	CrI.Pet./447/2016	KISHORE KR. BARUAH <b>Versus</b> THE STATE OF ASSAM		
28	CrI.Pet./66/2017	JAHIR UDDIN <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.D HUSSAIN MR.M ALI MR.F HAQUE	PP, ASSAM
29	CrI.Rev.P./235/2018 WITH OFFICE NOTE	MD. SHAJAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N AHMED MD S I AHMED MR. S DAS	MR H K J AHMED (R2) PP, ASSAM
30	CrI.Pet./244/2018	SHAHILA HOQUE LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. JUNM LASKAR MR. L MOHAN MRS. A AHMED	PP, ASSAM
31	CrI.Pet./775/2018	ABU MD. SALMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R CHOUDHURY	MR. K BORUAH (R2) MR. M ALOM (R2) PP, ASSAM
32	CrI.Pet./961/2018 WITH LCR 1 FILE(PHOTOCOPY)	LILY DUTTA AND 3 ORS. <b>Versus</b> DIPTI GOGOI	MR. A K GUPTA MR. R S MISHRA	
33	CrI.Pet./104/2021 WITH LCR 2 FILES	DHRUBA JYOTI DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
34	CrI.Pet./146/2021 SCANNED COPY OF LCR 3 FILES	SEKENDAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM
35	CrI.Pet./161/2021	ABDUL MATIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. M A CHOUDHURY	PP, ASSAM
36	CrI.Pet./174/2021 WITH LCR 3 FILES	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KHAN MR R ISLAM	PP, ASSAM
37	CrI.Rev.P./175/2021 FIXED	ADAM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
38	I.A.(CrI.)/342/2021 in CrI.Pet./382/2021	RANJIT SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DAS	PP, ASSAM
	<b>WITH</b> CrI.Pet./382/2021	RANJIT SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S DAS	PP, ASSAM
39	CrI.Pet./404/2021 B/O	COOLBERG BEVERAGES PVT. LTD AND 3 ORS <b>Versus</b> SHREE RAM ENTERPRISES AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA	
<b>HEARING</b>				
40	CrI.Rev.P./309/2016 WITH LCR 3 FILES, FIXED	EBAROT ALI SHEIKH <b>Versus</b> MRS AZIDA BEGUM and ANR.	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	MR A ISLAM (R-1) MR.N UDDINR-1 PP, ASSAM MR.M A MONDAL(R-1)
41	CrI.Rev.P./248/2019 B/O	SAHANUR ALI <b>Versus</b> M/S. VIKASH FINANCE CORPORATION	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. D K KOTHARI MR. B DEKA MR. B P CHANGMAI
<b>STAY MATTERS</b>				
42	CrI.Pet./4/2018	FARUK AHMED @ FARUK AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR J BORAH MD E AHMED MR I HUSSAIN	MR. L R MAZUMDER PP, ASSAM

43	Crl.Rev.P./14/2019 WITH LCR 4 FILES	RAJESH KUMAR HIMATSINGKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K JAIN MR. M BISWAS MR. M KALITA MR. M K DAS MS. M DEY MRS M B PATHAK	MR. N SARMA (R2) PP, ASSAM MR. G KHANDELIA (R2)
	<b>WITH</b> I.A.(Crl.)/527/2017 <b>in</b> Crl.Rev.P./14/2019	RAJESH KUMAR HIMATSINGKA <b>Versus</b> STATE OF ASSAM and ANR.	MRC KALITA MR.M K DAS	MR.N SARMAR-2 MR.G KHANDELIA(R-2) PP, ASSAM
44	Crl.Rev.P./152/2021 THIRD WEEK OF SEP 21	SHREE GEETA ASHRAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D K MISHRA	23-09-2021	To	01-10-2021
5)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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### [ For Monday,27th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 18

[CIVIL BENCH-I]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	Tr.P.(C)./33/2021 B/O	JYOTI SINGH <b>Versus</b> JOY SINGH	MR. S K SINGH MR A SHARMA	
2	CRP(I/O)/89/2021	CHANDAN MALL JAIN <b>Versus</b> MD. TAMEZ UDDIN ALIAS MANTU AND 6 ORS	MR. N DHAR	MR. T U LASKAR
3	CRP(I/O)/90/2021	ASSAM SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD <b>Versus</b> M/S PATKAI PLASTICS PRIVATE LIMITED	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	
4	CRP(I/O)/91/2021	AJAB LAL RAI <b>Versus</b> MRS. ANJANA KALITA AND 2 ORS.	MR. S K SINGH MR B PUSHILAL	
<b><u>ADMISSION</u></b>				
5	CRP(I/O)/265/2017 B/O	ON DEATH OF HARA KRISHNA SAHA ROY HIS LEGAL HEIRS SABITRI SAHA and 5 ORS. <b>Versus</b> ON DEATH OF BIRENDRA CHANDRA PAUL HIS LEGAL HEIRS BIKRAM PAUL and 2 ORS.	MR.N SHARMA MRS.N RAHMAN	MR.D CHAKRABARTYR- 1a,1band1c
6	Arb.A./7/2021 CAVT. NO.04722/021, FIXED	M/S PRIYASHI AASHI DEVELOPERS PVT. LTD., <b>Versus</b> MITRAJYOTI DEKA AND 4 ORS.	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1258/2021 <b>in</b> Arb.A./7/2021	M/S PRIYASHI AASHI DEVELOPERS PVT. LTD., <b>Versus</b> MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1259/2021 <b>in</b> Arb.A./7/2021	M/S PRIYASHI AASHI DEVELOPERS PVT LTD <b>Versus</b> MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR

7	Arb.A./8/2021 CAVT. NO.04712/021, FIXED	M/S PRIYASHI AASHI DEVELOPERS PVT LTD <b>Versus</b> MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1260/2021 <b>in</b> Arb.A./8/2021	M/S PRIYASHI AASHI DEVELOPERS PVT LTD <b>Versus</b> MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1261/2021 <b>in</b> Arb.A./8/2021	M/S PRIYASHI AASHI DEVELOPERS PVT LTD <b>Versus</b> MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	FOR CAVEATOR
8	MFA/127/2021	M/S MEGHALAYA CEMENTS LTD <b>Versus</b> THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
9	MFA/128/2021	M/S SABNAM COAL SUPPLIERS <b>Versus</b> THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
10	MFA/129/2021	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> TINKU SAIKIA AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	
	<b>WITH</b> I.A.(Civil)/1434/2021 <b>in</b> MFA/129/2021	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> TINKU SAIKIA AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	
11	MFA/130/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
12	MFA/132/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT.LTD <b>Versus</b> THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
13	MFA/133/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
14	MFA/134/2021	M/S R. K. JAIN AND SONS <b>Versus</b> THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
15	MFA/135/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
16	MFA/136/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
17	MACApp./157/2021	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI RAJASHREE NEOG AND 3 ORS	MD. A AHMED	MR. H ROHMAN (R1-R3) MR G ALAM (R1-R3)
	<b>WITH</b> I.A.(Civil)/1224/2021 <b>in</b> MACApp./157/2021	M/S. UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI. RAJASHREE NEOG AND 3 ORS.	MD. A AHMED	MR. H ROHMAN (R1-R3) MR G ALAM (R1-R3)
<b>ORDERS</b>				
18	RSA/140/2017 B/O	MISSION DAS AND 2 ORS <b>Versus</b> SUBODH KUMAR ROY and 11 ORS,	MR.S P CHOUDHURY MR.A S DHILLON MR. A ALI MS. K LAHKAR	MR H R A CHOUDHURY MRS. R CHOUDHURY MS. S S ZIA

19	MACApp./629/2017 WITH LCR, B/O	FUTURE GENERAL INS. CO. LTD. <b>Versus</b> SMT. LEELA UPADHAYA and 3 ORS.	MR. S BHUYAN MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M DUTTA (R1, R2) MR. D NATH MR. A K AHMED (R4) MR. A BORUA (R1, R2) MR. T AHMED (R4) MS S BARUAH (R4) MS S BARUAH (R4) MR D KALITA
20	CRP/180/2018 B/O	UNISA ROY <b>Versus</b> ON THE DEATH OF HAJI MD. JAHURUL HOQUE MAJUMDER	MRS. U BARUAH MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MR S A BARBHUIYA	MR. S P CHOUDHURY
	<b>WITH</b> I.A.(Civil)/3777/2019 <b>in</b> CRP/180/2018	UNISA ROY <b>Versus</b> ON THE DEATH OF HAJI MD. JAHURUL HOQUE MAJUMDER, HIS LEGAL HEIRS AND 4 ORS	MR. T U LASKAR MS. S DASGUPTA	
21	I.A.(Civil)/3795/2018 <b>in</b> RSA/393/2017	ON THE ABDUL KADER, HIS LEGAL HEIR MD. HELAL ALI <b>Versus</b> SRI MANESWAR BRAHMA AND 3 ORS.	MR. K SARMA MR. D DAS	MR. S K SAHARIAH
	<b>WITH</b> RSA/393/2017 CAVT. NO. 1232/2017	ON THE ABDUL KADER MD HELAL ALI <b>Versus</b> SRI MANESWAR BRAHMA and 3 ORS	MR.K SARMA MR.D DAS MR.B J TALUKDAR MS.K M SARMA MR.R RAHMAN	MR.S K SAHARIA MR.M K DAS FOR CAVEATOR
22	Tr.P.(C)./66/2019 B/O	JYOTIRUPA DAS <b>Versus</b> DIJU BHARALI	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	MR G BHARADWAJ MR B DEORI
23	MFA/249/2019 WITH LCR	SMTI. NAMITA DAS @ NOMITA DAS AND 2 ORS <b>Versus</b> THE UNION OF INDIA	MR. M TALUKDAR MR. A SHAKIL	SC, NF RLY
24	I.A.(Civil)/3091/2019 FIXED <b>in</b> MACApp./111/2014	ON THE DEATH OF AJIT KR. SARKAR HIS LEGAL HEIRS SONIA SARKAR AND 2 ORS <b>Versus</b> THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. and 2 ORS.	MR J MOLLAH MRS. A BHANU MS S DAS	MR. R K BHATRA
	<b>WITH</b> MACApp./111/2014	AJIT KR. SARKAR <b>Versus</b> THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. and 2 ORS.	MR.J MOLLAH MR.S ISLAM MRA HAWARI	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA
	<b>WITH</b> I.A.(Civil)/3092/2019 <b>in</b> MACApp./111/2014	ON THE DEATH OF AJIT KR. SARKAR HIS LEGAL HEIRS SONIA SARKAR AND 2 ORS <b>Versus</b> THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. and 2 ORS.	MR J MOLLAH MRS. A BHANU MS S DAS	MR. R K BHATRA
	<b>WITH</b> I.A.(Civil)/3093/2019 <b>in</b> MACApp./111/2014	ON THE DEATH OF AJIT KR. SARKAR HIS LEGAL HEIRS SONIA SARKAR AND 2 ORS <b>Versus</b> THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. and 2 ORS.	MR J MOLLAH MRS. A BHANU MS S DAS	MR. R K BHATRA
25	I.A.(Civil)/90/2020 B/O <b>in</b> MACApp./15592/2019	SHRIRAM GENERAL INSURANCE CO. LTD., <b>Versus</b> SMTI. LILA DAS PATHAK AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. M HUSSAIN MR. A Z AHMED
	<b>WITH</b> MACApp./15592/2019 (Filing Number)	SHRIRAM GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI. LILA DAS PATHAK AND 3 ORS		
26	CRP(I/O)/97/2020 B/O	MOYNUL HAQUE LASKAR <b>Versus</b> ABDUL MUKABBIR LASKAR AND 2 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	



27	I.A.(Civil)/258/2020 FIXED in RFA/17924/2019	THE ASSAM CO OPERATIVE APEX BANK LIMITED AND 2 ORS <b>Versus</b> INSTITUTE OF INTEGRATED RESOURCE MANAGEMENT	MR. D SAIKIA MR. P N GOSWAMI MR. K K DUTTA	MR. D MOZUMDER MR. S BISWAS
	<b>WITH</b> RFA/17924/2019 (Filing Number)	THE ASSAM CO OPERATIVE APEX BANK LIMITED AND 2 ORS <b>Versus</b> INSTITUTE OF INTEGRATED RESOURCE MANAGEMENT		
	<b>WITH</b> I.A.(Civil)/17926/2019 (Filing Number)	THE ASSAM CO OPERATIVE APEX BANK LIMITED AND 2 ORS <b>Versus</b> INSTITUTE OF INTEGRATED RESOURCE MANAGEMENT		
28	CRP/27/2021 B/O	M/S SHREENIWAS BASUDEO AND 2 ORS <b>Versus</b> M/S RADHESHYAM RATHI AND 3 ORS	MR. N ALAM MR K JAIN	
29	CRP(I/O)/54/2021 FIXED	M/S DULEN GAS AGENCY <b>Versus</b> FOOD CORPORATION OF INDIA	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	MR. V. K. SINGH, SC, F C I
30	Review.Pet./56/2021 in MACApp./227/2019 (D/O), WITH LCR, B/O	MANOMANTI CHOUHAN AND ANR. <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD.	MR. B. DUTTA MR A D CHOUDHURY MR. S DEKA MS. J BORO	MR S DUTTA MS C BORAH
31	I.A.(Civil)/1293/2021 B/O in RFA/5172/2020 <b>WITH</b> RFA/5172/2020 (Filing Number)	ABDUL MATIN PRADHANI <b>Versus</b> SAMI AKHKTARA BEGUM AND 3 ORS.	MR S HOQUE	MR. R BARUAH MR. S Ali MR. A IKBAL
	<b>WITH</b> I.A.(Civil)/1302/2020	MRS. SAMI AKHTARA BEGUM AND 3 ORS <b>Versus</b> MD. ABDUL MATIN PRADHANI (H)	MR. R BARUAH S ALI MR. A IKBAL	MISS. M DAS MD. S ISLAM MR. M DEKA
	<b>WITH</b> I.A.(Civil)/1460/2020	MRS. SAMI AKHTARA BEGUM AND 3 ORS <b>Versus</b> MD. ABDUL MATIN PRADHANI (H)	MR. R BARUAH MR S ALI MR. A IKBAL	MR S HOQUE
32	I.A.(Civil)/1443/2021 FIXED in RSA/136/2015 <b>WITH</b> RSA/136/2015	DASARATH TALUKDAR <b>Versus</b> ON THE DEATH OF UPENDRA TALUKDAR, HIS LEGAL HEIRS HIREN TALUKDAR AND 9 ORS.	MR.B D DEKA MR.D DEKA	MR. A C SARMA MR. P MEDHI
		DASARATH TALUKDAR <b>Versus</b> ON THE DEATH OF UPENDRA TALUKDAR, HIS LEGAL HEIRS HIREN TALUKDAR AND 9 ORS.	MR.B D DEKA MR. P M TALUKDAR MR.D DEKA	MR. A C SARMA MR. P MEDHI
33	I.A.(Civil)/1540/2021 in CRP/6944/2021 <b>WITH</b> CRP/6944/2021 (Filing Number)	THE MANAGING DIRECTOR, ASSAM STATE TRANSPORT CORPORATION (ASTC) AND ANR. <b>Versus</b> MD. KAMALUDDIN AHMED AND 5 ORS.	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	
		THE MANAGING DIRECTOR AND ANR. <b>Versus</b> KAMALUDDIN AHMED AND 5 ORS. -F	MR N N UPADHYAYA	
		<b>HEARING</b>		
34	RFA/29/2013 WITH LCR, B/O	LIFE INSURANCE CORPORATION OF INDIA <b>Versus</b> HENA BEGUM and5 ORS	MR.B C PATHAK MR.B PATHAK MS.B KAMAN	MR.S C BISWAS MR. E AHMED MR.T C KHATRI MS.S D CHOUDHURY

	<b>WITH</b> I.A.(Civil)/278/2016 in RFA/29/2013	HENA BEGUM and 5 ORS <b>Versus</b> LIFE INSURANCE CORPORATION OF INDIA	MR.S C BISWAS MR.T C KHETRI MD E AHMED MS.S D CHOUDHURY	MR.B C PATHAK MR.B PATHAK MR.B KAMAR
	<b>WITH</b> I.A.(Civil)/1791/2016 in RFA/29/2013	LIFE INSURANCE CORPORATION OF INDIA <b>Versus</b> HENA BEGUM and 5 ORS	MR.B C PATHAK MR.B PATHAK MS.B KAMAN	MR.S C BISWAS MR. E AHMED MS.S D CHOUDHURY MR.T C KHATRI
35	RSA/17/2016 CAVT. NO. 984/2015 WITH LCR, B/O	SRI SATYENDRA MEDHI <b>Versus</b> SRI PRAMOD MEDHI	MS. P BHATTACHARYA MR. A ALI MS. M BHATTACHARYA MR. K BARTHAKUR	MR. T C DAS MR. A DHAR MR. P SARMA MD F FARIDI MR. S KHAN FOR CAVEATOR
36	RSA/8/2017 WITH LCR, B/O	ON THE DEATH OF RAHIMUDDIN SK. HIS LEGAL HEIRS HAFIZUR RAHMAN SON and 7 ORS <b>Versus</b> LEGAL HEIRS OF APATULLAH SK. JALEKHA KHATUN and 7 ORS,	MRG P BHOWMIK MS.M KALITA MS.P CHETIA	MR. M A SHEIKH(R- 1-8) MR.N M SARKARR- 1-8 MS.F INTAZ(R- 1-8)
37	MACApp./481/2017 WITH LCR, B/O	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI PABITRA KR. ROY PRODHANI and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MD. S ALOM MR. L R MAZUMDER MR J H LASKAR MR. J RAHMAN MD. M S ALAM MR. A Z AHMED MR I HOQUE
38	CRP/166/2019 WITH LCR, B/O	M/S MARBLE POINT AND ANR. <b>Versus</b> M/S SREENIWASH BASUDEO AND 2 ORS. (A)	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA	MR. N ALAM
39	CRP(I/O)/5/2020 WITH LCR, B/O	SMT. POOJA LAHON <b>Versus</b> MUKTANGSHU LAHON	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI MS M NIROLA	MR. N DHAR MS. S DASGUPTA
	<b>WITH</b> I.A.(Civil)/913/2020 in CRP(I/O)/5/2020	MUKTANGSHU LAHON <b>Versus</b> POOJA LAHON	MR. N DHAR MS. S DASGUPTA	MR. P J SAIKIA MS M NIROLA
	<b>WITH</b> I.A.(Civil)/150/2021 in CRP(I/O)/5/2020	MUKTANGSHU LAHON <b>Versus</b> POOJA LAHON	MR. N DHAR MS. S DASGUPTA	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI MS M NIROLA
40	CRP/9/2020 WITH LCR, FIXED	GAKUL BHARALI <b>Versus</b> ON THE DEATH OF RATHIN CHOUDHURY HIS LEGAL HEIRS	MR. J KALITA MR D KALITA MR M RAHMAN	MR. B DEKA MS P BARUAH S AZIZ

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LEAVE NOTE OF ADVOCATES FOR 27/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D K MISHRA	23-09-2021	To	01-10-2021
5)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021